



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,18th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
1	WA/68/2021 FIXED	THE STATE OF NAGALAND AND 2 ORS. Versus PIHOTO SEMA AND ANR	ADDL. SR. GA, NAGALAND	MS. Z ZHINOMI
HEARING				
2	WA/186/2019 FIXED	M/S. SHREE SHYAM ISPAT Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR D K MISHRA MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
3	WP(C)/2798/2019 FIXED	ALL ASSAM INLAND WATER TRANSPORT WORKERS UNION Versus THE STATE OF ASSAM AND 3 ORS.	MR A DASGUPTA MR S DUTTA MS B DAS MR. R SARKAR MR B DAS	GA, ASSAM MR. Y DOLOI (SC, TRANSPORT DEPTT.) MR. A K BHUYAN (R-1) MS. B BHUYAN(R-1) MR. D SAIKIA, ADVOCATE GENERAL MS. N CHOUDHURY MS B BORA(R-1) MR A SHARMA(R-1) MR A TALUKDAR(R-1) MR J DAS(R-1) SC, IWT
4	PIL/75/2020	NARAPATI BRAHMA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MR I KALITA	GA, ASSAM MR. K GOGOI SC, BTC ASSTT.S.G.I.
5	WP(C)/2495/2022 FIXED	LUCY SAWKMIE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR R ISLAM MS M DEKA	GA, ASSAM M KATAKY (r-7) MR. M MORE MR. A BORPUZARI MR. P K SHARMA
6	WP(C)/3832/2022 FIXED	MAYNUL HOQUE CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, SEC. EDU. SC, FINANCE
7	PIL/32/2023 FIXED	NOC FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	GA, ASSAM MR T CHAKRABORTY(R-4) MR K TALUKDAR (R-4) MS S SHARMA (R-4) MR A ATREYA (R-4) SC, PCB

	WITH I.A.(Civil)/3723/2023 in PIL/32/2023	M/S M M CARBON PRODUCTS PVT LTD Versus NOC FOUNDATION AND 3 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA MR A ATREYA SC, FOREST	GA, ASSAM N GAUTAM SC, PCB
8	WA/119/2023 FIXED	SANOWAR HUSSAIN Versus IKRAMUL HUSSAIN AND 5 ORS.	MR. R ALI MR M SHELM H A AHMED	GA, ASSAM MR. M DUTTA (r-1) MR. N UDDIN (r-1) MR. I H SAIKIA (r-1) MR. M ISLAM (r-1) MS S DEV (r-1) MR. K KALITA (r-1) MR. M R CHOUDHURY (r-1) SC, REVENUE
9	WP(C)/1209/2023 FIXED	BIKUNASH NARZARY AND 3 ORS Versus THE UNION OF INDIA AND 2 ORS	S BORGHAIN MS. B DEVI G. R. SINGHA	DY.S.G.I.
10	WP(C)/1790/2023 FIXED	TEPUNOL YORE AND 3 ORS. Versus THE STATE OF NAGALAND AND 5 ORS.	MR D K MISHRA MR B PRASAD MR P J BORAH	MR. K N CHOUDHURY MR S BORGHAIN (R- 6) MR. D J DAS (r-2,4) MS N MAHANTA (r-2,4) N GAUTAM (r-2,4) GA, NAGALAND
	WITH I.A.(Civil)/1650/2023 in WP(C)/1790/2023	TEPUNOL YORE AND 3 ORS. Versus THE STATE OF NAGALAND AND 5 ORS.	MR D K MISHRA MR B PRASAD MR P J BORAH N GAUTAM (r-2,4)	GA, NAGALAND
11	WA/221/2024 FIXED	THE STATE OF ASSAM AND 2 ORS. Versus ASHIRBAD HAZARIKA	MR. D SAIKIA MR. S DUTTA	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS N GAUTAM
	WITH I.A.(Civil)/2074/2024 in WA/221/2024	THE STATE OF ASSAM AND 2 ORS. Versus ASHIRBAD HAZARIKA	MR. D SAIKIA MR. S DUTTA	
12	WA/422/2024	THE STATE OF ASSAM Versus SHRI DIPANKAR KALITA	DIPANKAR NATH SR. GA ASSAM	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C
13	ITA/1/2025	MAYFAIR DEVELOPERS AND BUILDERS Versus THE COMMISSIONER OF INCOME TAX AND ANR	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, INCOME TAX

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LEAVE NOTE OF ADVOCATES FOR 18/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
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9)	MS S DAS	11-03-2025	To	21-03-2025
10)	MS. S SARMA	20-03-2025	To	21-03-2025
11)	MR S P DAS	17-03-2025	To	18-03-2025

12)	MR I RAFIQUE	14-03-2025	To	04-04-2025
13)	MS. B BHUYAN	17-03-2025	To	21-03-2025
14)	MR. S NATH	17-03-2025	To	19-03-2025
15)	MS. S G BARUAH	17-03-2025	To	21-03-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5464/2022 PART-HEARD, FIXED	ZAHID HASAN ULLAH AND 141 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU MR. C SHARMA, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. SC, HEALTH
2	WP(C)/4190/2022 FIXED	M/S RAITANI ENGINEERING WORKS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. A BISWAS MR R KALITA MS S AHOM	SC, PWD
3	WITH WP(C)/4258/2022	M/S RAITANI ENGINEERING WORKS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. A BISWAS MR R KALITA MS S AHOM	SC, PWD
4	WITH WP(C)/4260/2022	M/S RAITANI ENGINEERING WORKS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. A BISWAS MR R KALITA MS S AHOM	SC, PWD
5	WP(C)/2116/2023 FIXED	M/S RAJDEEP DEY Versus BODOLAND TERRITORIAL COUNCIL (BTR) AND 5 ORS.	MR. A SARMA MR J P CHAUHAN	SC, P AND R.D. GA, ASSAM SC, BTC
6	WP(C)/5961/2023 B/O	NORTH EAST ENVIRO TECH PVT LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MS. SUDAKSHINA K. MR B KAUSHIK MS A M DCOSTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
7	WP(C)/6246/2023 B/O	NORTH EAST ENVIRO TECH PVT LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MS. SUDAKSHINA K. MR B KAUSHIK MS A M DCOSTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
8	WP(C)/6900/2023 FIXED	MAMON KARMOKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
9	WP(C)/521/2024 FIXED	M/S BIVA BAKERS Versus THE UNION OF INDIA AND 5 ORS	MS N SAIKIA MR A SAIKIA	MR. D C BORAH (R-1) MR G DAS (R-4) DY.S.G.I. SC, INDUSTRIES AND COMMERCE

10	WP(C)/3345/2024 FIXED	RAJU ALI Versus OIL AND NATURAL GAS CORPORATION LIMITED REPRESENTED BY THE CHAIRMAN AND MANAGING DIRECTOR	MS M HAZARIKA MS. S NEWAR	MR. M K DAS (R-1 to 4) MR. A DUTTA(R-5) MR. A DHANUKA(R-5)
	WITH I.A.(Civil)/2506/2024 in WP(C)/3345/2024	M/S ASSAM DRILLING FIELDS AND EQUIPMENT SERVICES, Versus THE CHAIRMAN AND MANAGING DIRECTOR AND 4 ORS	MR. A GANGULY MR. A DHANUKA(R-5)	MS M HAZARIKA MS. S NEWAR
11	WITH WP(C)/5338/2024	RAJU ALI Versus OIL AND NATURAL GAS CORPORATION LIMITED REPRESENTED THE CHAIRMAN AND MANAGING DIRECTOR	MS M HAZARIKA MS. S NEWAR	
	WITH I.A.(Civil)/3936/2024 in WP(C)/5338/2024	THE CHAIRMAN AND MANAGING DIRECTOR ONGC AND 3 ORS Versus RAJU ALI	MR. M K DAS	MS M HAZARIKA
12	WITH WP(C)/5382/2024	ROHIT PRASAD KAKOTI AND ANR Versus THE CHAIRMAN AND MANAGING DIRECTOR OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS	MR. A GANGULY MR. A DHANUKA	
13	WP(C)/4550/2024 FIXED	AK INTERIOR AND EXTERIOR ASSOCIATES Versus INDIAN OIL CORPORATION LIMITED AND 5 ORS	MR G N SAHEWALLA MR P DEKA MR M SAHEWALLA MS T J SAHEWALLA MS K SARMA	MR. N BARUAH
14	WP(C)/6226/2024 FIXED	DIPTI SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MR P DAS MR. V N UPADHYAY MS P MISHRA	GA, ASSAM
15	WP(C)/455/2025 FIXED	M/S KRISHNA ENTERPRISE AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI MR. A KHANDAKAR	SC, A S C SC, AGRI. DEPARTMENT SC, FINANCE DEPTT.
16	WITH WP(C)/3882/2023	M/S R AND D ASSOCIATES AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC. AGRICULTURE SC. ASSAM SEED CORPN. SC, FINANCE
17	WITH WP(C)/3903/2023	M/S KHAN BROTHERS AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MR H MAZUMDER MISS. J GOGOI	MR. S CHAMARIA SC, AGRI. DEPARTMENT SC, FINANCE SC. ASSAM SEED CORPN.
18	WITH WP(C)/476/2025	M/S J.K. COMMERCIAL AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI MR. A KHANDAKAR	SC, A S C SC, AGRI. DEPARTMENT SC, FINANCE DEPTT.
19	WITH WP(C)/559/2025	M/S LEISURE LANE Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	SC, FINANCE SC, AGRI. DEPARTMENT SC. ASSAM SEED CORPN.
20	WITH WP(C)/565/2025	M/S GARV ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR H MAZUMDER MISS. J GOGOI MR. A KHANDAKAR	SC, A S C SC, AGRI. DEPARTMENT SC, FINANCE

21	WITH WP(C)/576/2025	M/S SHAKTI CORPORATION AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR H MAZUMDER MISS. J GOGOI MR. A KHANDAKAR	SC, A S C SC, AGRI. DEPARTMENT SC, FINANCE
22	WITH WP(C)/577/2025	M/S MAHALAXMI ENTERPRISE Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, AGRI. DEPARTMENT SC. ASSAM SEED CORPN. SC, FINANCE
ORDERS				
23	WP(C)/732/2025 FIXED	M/S SUNSWRANG ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MS. N DEY MR S A HUSSAIN	GA, ASSAM MR. A SARMA MR. K KALITA MR. LENTSO MS G SWAMI SC, TRIBAL AFFAIRS (PLAIN)
HEARING				
24	WP(C)/635/2023 PART-HEARD, FIXED	APURBA PACHANI AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA MS. J TAMULI	SC, ELEM. EDU SC, AG SC, FINANCE
25	WITH WP(C)/4012/2023	THIRESWARI BARHOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU MR. D BORA (R-8) SC, FINANCE
26	WITH WP(C)/4013/2023	SMTI PROVA CHETIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, FINANCE
27	WITH WP(C)/1917/2024	CHAMPAWATI KONCH Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, AG SC, FINANCE
28	WP(C)/1112/2015 WITH LCR 1 FILE, FIXED	AKHIL BHARATIYA CHAH MAZDOOR SANGHA Versus THE MANAGEMENT OF M/S BHOOTIACHANG TEA ESTATE	MR A DASGUPTA MS.B DAS	MR.S N SARMA MR.K KALITA MS.P KHOUND MR.A JAHID
29	WP(C)/5373/2017 CAVT. NO. 972/17 WITH LCR, FIXED WITH I.A.(Civil)/1851/2021 in WP(C)/5373/2017	MANAGEMENT, DOOMNI TEA ESTATE Versus MOHAN GOPE and ANR. MANAGEMENT, DOOMNI TEA ESTATE Versus MOHAN GOPE AND ANR.	MR.B NATH MR.N SHARMA MRA UPADHYAY MR. N SHARMA	MR.S DAS MR.N BARUAH FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 18/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
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|-----|----------------|------------|----|------------|
| 14) | MR. S NATH | 17-03-2025 | To | 19-03-2025 |
| 15) | MS. S G BARUAH | 17-03-2025 | To | 21-03-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WA/402/2023 FIXED, IN WA/110/2022 (D/O)	DR. MD. SARWAR JAHAN Versus THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR S ABDULLAH	SC, HIGHER EDU MR. S K MEDHI (r-7) MR. A H M R CHOUDHURY (R-5) MR. S R BARBHUIYA (R-5) MRS. M BARMAN (R-7) MR K K MEDHI (r-7)
WITH 2 WA/407/2023	DR. MITHUN PAUL Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K MEDHI MRS. M BARMAN P. SWARGIARY MR K K MEDHI	SC, HIGHER EDU
WITH I.A.(Civil)/3215/2023 in WA/407/2023	DR. MITHUN PAUL Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K MEDHI MRS. M BARMAN P. SWARGIARY MR K K MEDHI	SC, HIGHER EDU
3 WP(C)/2401/2024 FIXED	KANAK DAS Versus THE UNION OF INDIA AND 4 ORS	MR. N BARUAH MR. R J DAS	MR H GUPTA DY.S.G.I.
HEARING			
4 WP(C)/1499/2020 WITH LCR	SABURAN KHATUN @ SABURAN BEWA Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MS L RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5 WP(C)/1520/2020 WITH LCR	KHUDEJA BEGUM @ KHUDEJA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6 WP(C)/1860/2020 WITH LCR	AMINA KHATOON @ AMENA KHATOON Versus THE UNION OF INDIA AND 7 ORS.	MR H R A CHOUDHURY MR H R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7 WP(C)/1975/2020 WITH LCR	JAHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. H A AHMED MS M DAS R ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

8	WP(C)/2071/2020 WITH LCR	JOYDEV DAS @ JOYDEB DAS Versus UNION OF INDIA AND 6 ORS.	MS. S E AHMED MR. P J MEDHI MR. D R GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/5738/2021	MAKBUL ALI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM
10	WITH WP(C)/5534/2021	KHALEK ALI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM
11	WA/142/2023 FIXED	THE INDIAN INSTITUTE OF TECHNOLOGY Versus DIPANKAR DAS AND 5 ORS.	MR. R P KAKOTI SR. ADV. MR. S SUTRADHAR	SC, A I C T E MR K K MAHANTA (Sr. Advocate) (r-4) MS. B CHOUDHURY (R-3) MRS. R DEVI (r-2) MR. K M MAHANTA (r-4) MR. P. CHOUDHURY (R-3) MS N BEGUM (r-4) MR S GAUTAM (r-4) M R Sharma (r-4) J DAS (r-3) RESPONDENT IN PERSON(R-1) SC, U G C
12	WITH WA/350/2022	SUNIRMAL BHATTACHARJEE Versus THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	RESPONDENT IN PERSON (R-6) RESPONDENT IN PERSON (R-6) MS. B CHOUDHURY (r-3) MR. S K MEDHI MR. P. CHOUDHURY (r-3) SC, IITG DY.S.G.I. SC, U G C

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LEAVE NOTE OF ADVOCATES FOR 18/03/2025

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./2204/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SAIFUL ISLAM @ BABU Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
2	Bail Appln./3687/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BIBEK SUTRADHAR Versus THE STATE OF ASSAM AND ANR	MR K THAKUR MR D MEDHI B ALI SK MR. J N SUWAI	MS. ROUSHANARA CHOUDHURY (Amicus Curiae, R-2) PP, ASSAM
3	Bail Appln./308/2025 WITH CASE RECORD(SCANNED COPY)	SAFAR UDDIN AHMED Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE K A SODIAL	PP, ASSAM
4	Bail Appln./436/2025 FIXED	ARIFUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
5	WITH Bail Appln./393/2025	DEWAN AZLAN HARIZ Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
6	WITH Bail Appln./458/2025	LOTFUR RAHMAN @ ROCKY Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
7	Bail Appln./700/2025 FIXED	HARUNAR RASHID Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
BAIL HEARING				
8	AB/2987/2024 FIXED	ROBIUL ISLAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM

9	WITH AB/49/2025	SAHJAHAN ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR. S I TALUKDAR	PP, ASSAM
10	AB/3362/2024 FIXED	TUFAIL UDDIN Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM	PP, ASSAM
11	AB/130/2025 FIXED	ANIT DAULAGUPU AND 8 ORS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
12	AB/256/2025 WITH CASE RECORD(SCANNED COPY)	SAHIN KHAN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
13	AB/330/2025 FIXED	MD ABU TAHER SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR AMINUR RAHMAN	PP, ASSAM
14	AB/354/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MOTIRAM BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MS. J GHOSH	MR. B CHOWDHURY (R2) PP, ASSAM
15	AB/376/2025 B/O	CHAND MIAH Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
16	AB/438/2025 WITH OFFICE NOTE, FIXED	SHYAMAL JYOTI GOGOI Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. V PANDEY MR. B B KAKATI	MR. R K BHATRA (R2) MR A BHATRA (R2) A BIYANI (R2) PP, ASSAM L A MAGAR (R2)
17	AB/441/2025 WITH OFFICE NOTE, FIXED	PRASENJIT MAZUMDER Versus THE STATE OF ASSAM AND ANR.	MR. KAUSAR AHMED TAWHID LASKAR A BORBHUYAN	PP, ASSAM
18	AB/465/2025 FIXED	MITHUN ROY Versus THE STATE OF ASSAM	MS. J DEKA MS. A TALUKDAR	PP, ASSAM
19	AB/553/2025 FIXED	BISWA CHETIA @ BISWAJEET CHETIA Versus THE STATE OF ASSAM	MR P CHOUDHURY MS P SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
7)	MR. J P SHARMA	08-03-2025	To	25-03-2025
8)	MD. H BHUYAN	11-03-2025	To	30-04-2025
9)	MS S DAS	11-03-2025	To	21-03-2025
10)	MS. S SARMA	20-03-2025	To	21-03-2025
11)	MR S P DAS	17-03-2025	To	18-03-2025
12)	MR I RAFIQUE	14-03-2025	To	04-04-2025
13)	MS. B BHUYAN	17-03-2025	To	21-03-2025
14)	MR. S NATH	17-03-2025	To	19-03-2025
15)	MS. S G BARUAH	17-03-2025	To	21-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,18th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II

THIS BENCH WILL RISE AT 3:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1393/2025 FIXED	CHAYANIKA BORA BORMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORA MS J RAJKUMARI	SC, HIGHER EDU SC, AG SC, ASSAM UNIVERSITY
ADMISSION				
2	WP(C)/342/2025 PART-HEARD, FIXED	ABDUL KADIR BOKSHI Versus THE STATE OF ASSAM AND 4 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, SEC. EDU.
WITH				
3	WP(C)/7604/2023	PRITOM JYOTI SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR F U BARBHUIYA MS S DAS	GA, ASSAM
WITH				
4	WP(C)/5067/2024	MAIDUL ISLAM AND 14 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
WITH				
5	WP(C)/5079/2024	ANJU MONOWARA BEGUM AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
WITH				
6	WP(C)/5560/2024	JENIFAR MUSTAFA LASKAR Versus THE STATE OF ASSAM AND 8 ORS	MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
WITH				
7	WP(C)/5616/2024	MANURAM MEDAK Versus THE STATE OF ASSAM AND 9 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU SR. GA, ASSAM
WITH				
8	WP(C)/5701/2024	SAHIL AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	GA, ASSAM
WITH				
9	WP(C)/5867/2024	SYED ABU SAHID MIRA Versus THE STATE OF ASSAM AND 6 ORS	MR. K A MAZUMDER MR A HAI S A ISLAM	SC, ELEM. EDU GA, ASSAM
WITH				
10	WP(C)/5948/2024	JUNU GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	GA, ASSAM SC, EDU SC, P H E

11	WITH WP(C)/6149/2024	ZITENDRA CH DAS AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR. A. GAYAN	GA, ASSAM SC, HEALTH
12	WITH WP(C)/6150/2024	SHAHJAHAN ALI AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR. A. GAYAN	GA, ASSAM SC, HEALTH
13	WITH WP(C)/6156/2024	PROBHAT BORAH AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR. M R LASKAR MR N SARMA	GA, ASSAM SC, HANDLOOM, TEXTILE AND SERICULTURE
14	WITH WP(C)/6184/2024	SUNJIT DEKA Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM SC, HEALTH
15	WITH WP(C)/6198/2024	MOYAZZIN HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM SC, P H E
16	WITH WP(C)/6206/2024	SWAPNA KALITA AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM
17	WITH WP(C)/6222/2024	KAUSTAV MONI BORAH Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM
18	WITH WP(C)/6244/2024	SHABBIR AHMED AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
19	WITH WP(C)/6266/2024	DIMPAL DAS AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM
20	WITH WP(C)/6302/2024	APARAJITA SARMAH BEZBARUAH Versus THE STATE OF ASSAM AND 10 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM
21	WITH WP(C)/6404/2024	TIKENDRAJIT GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
22	WITH WP(C)/6414/2024	ASHARJYA BORO Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM
23	WITH WP(C)/6420/2024	RIDIP LAHON Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM
24	WITH WP(C)/6426/2024	MINALI CHALIHA BORUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	GA, ASSAM SC, SEC. EDU.
25	WITH WP(C)/6544/2024	NIPOM KANTI NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV L DEKA	SC, ELEM. EDU GA, ASSAM
26	WITH WP(C)/6601/2024	NITYANANDA GIRI Versus THE STATE OF ASSAM AND 5 ORS	MR. N J KHATANIAR MR. J SINGH MR. K K HANDIQUE	GA, ASSAM SC, PWD
27	WITH WP(C)/6676/2024	UMESH KUMAR CHETRI AND ANR Versus THE STATE OF ASSAM 5 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER	GA, ASSAM SC, HEALTH

28	WITH WP(C)/7074/2024	SALIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED	GA, ASSAM SC, IRRIGATION
29	WITH WP(C)/338/2025	FARUK AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, A.H and V. DEPT.
30	WITH WP(C)/343/2025	PRATAP SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, SEC. EDU.
31	WITH WP(C)/352/2025	MANTU BAYAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K MUNIR MR. A. GAYAN	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT.
32	WITH WP(C)/446/2025	SHUEL AHMED LASKAR AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM
33	WITH WP(C)/447/2025	PARBIN SULTANA MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV L DEKA	SC, ELEM. EDU GA, ASSAM
34	WITH WP(C)/457/2025	MAHFUZ AHMED LASKAR Versus THE STATE OF ASSAMV	MR. D H MOZUMDER	SC, ELEM. EDU GA, ASSAM
35	WITH WP(C)/483/2025	SIRIN SULTANA LASKAR Versus THE STATE OF ASSAM 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM
36	WITH WP(C)/629/2025	DEBOJIT BORO AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY MR N SARMA MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
37	WITH WP(C)/657/2025	BALEN BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR N SARMA MR. D BHUYAN	GA, ASSAM SC, ED
38	WITH WP(C)/658/2025	SMTI RASHMI NEWAR Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR N SARMA MR. D BHUYAN	GA, ASSAM SC, ED
39	WITH WP(C)/671/2025	ASHIK ALAHI BORBHUIYA Versus THE STATE OF ASSAM	MR. S B LASKAR MR. A S TAPADER MS D DUTTA A. H. AHMED	SC, ELEM. EDU GA, ASSAM
40	WITH WP(C)/690/2025	KABIR AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, P H E
41	WITH WP(C)/776/2025	PRITHA SARMACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU GA, ASSAM
42	WITH WP(C)/780/2025	MAHBUBUL ALAM AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H BARBHUIYA MS R RAJKHOWA	GA, ASSAM SC, EDU
43	WITH WP(C)/923/2025	TAHERA BEGUM BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM
44	WITH WP(C)/962/2025	SUBHAN GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM

45	WITH WP(C)/997/2025	JUFRANA BEGOM Versus THE STATE OF ASSAM AND 6 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, ELEM. EDU GA, ASSAM
46	WITH WP(C)/999/2025	NIRAB CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS D BARUAH	GA, ASSAM SC, HEALTH
47	WITH WP(C)/1033/2025	PARTHA PRATIM DAS Versus THE STATE OF ASSAM AND ORS	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
48	WITH WP(C)/1077/2025	SACHIN PATIR AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR. M K CHOUDHURY MR N SARMA MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
49	WITH WP(C)/1101/2025	BANTI DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER	GA, ASSAM
50	WITH WP(C)/1126/2025	SMTI LUCKY SAIKIA Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS	SC, ELEM. EDU GA, ASSAM
51	WITH WP(C)/1127/2025	MOKIM KHAN Versus THE STATE OF ASSAM AND ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC. BTC SC, FOREST
52	WITH WP(C)/1402/2025	BISHNU PRASAD DEORI Versus OIL INDIA LIMITED AND 3 ORS.	MD. MEHDI HASSAN MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN ABU AKRAM	SC, OIL
53	WITH WP(C)/1419/2025	SRI CHITTARANJAN BURAGAOHIN, Versus THE STATE OF ASSAM, AND ORS	MR. M K CHOUDHURY MR N SARMA MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
54	WP(C)/3745/2018 FIXED	HANIF ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MR. K RAHMAN	SC, ELEM. EDU GA, ASSAM MR. N ISLAM (R-8)
55	WP(C)/666/2019 CAVT. NO.0014/2019 WITH CAVT. 14/19, FIXED	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU MR H R A CHOUDHURY MR H R CHOUDHURY MR. S SUTRADHAR FOR CAVEATOR MR. J M SULAIMAN
56	WP(C)/5179/2020 WITH WP(C)/6554/2023 (D/O), FIXED	MOHMOD NADEEM Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, SEC. EDU.
57	WP(C)/8147/2022 FIXED	SADOU AXOM PTRTHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MS. P BORAH	SC, ELEM. EDU SC, SSA SC, FINANCE
58	WP(C)/1735/2024 CAVT. NO.03282/024, FIXED	ANOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. S Ali MR K DAS	MR B B NARZARY P HAZARIKA(R-6,7,8,9,10,11) MR P BHARDWAJ(R-6,7,8,9,10,11) MR N ALAM T CHAKMA(R-6,7,8,9,10,11) SC, SEC. EDU. SC, BTC FOR CAVEATOR
59	WITH WP(C)/1736/2024 CAVT. NO. 03282/024,	MRIGENDRA NATH KALITA AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. S Ali MR K DAS	MR B B NARZARY MR N ALAM SC, SEC. EDU. SC, BTC FOR CAVEATOR
60	WITH WP(C)/1856/2024	KESHAB KALITA AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU. SC, BTC

61	WITH WP(C)/1991/2024	MINATI DAS RAJBONGSHI AND 7 ORS Versus THE STATE OF ASSAM AND 36 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MRS. K DEVI(R-18,35,36) P HAZARIKAR- 7,8,9,10,12,13,16,19,20,21,27) MR. P K DAS(R- 24,26,28,29,30,31,32,33,34) MR. J KALITA (R-22,23,25) MD A RAHMAN (R-37) MR P BHARDWAJR- 7,8,9,10,12,13,16,19,20,21,27) MS. A KHATUN (R-37) T CHAKMA(R- 7,8,9,10,12,13,16,19,20,21,27) SC, SEC. EDU. SC, BTC SC, FINANCE
62	WITH WP(C)/2339/2024	ANANTA KUMAR ROY Versus THE STATE OF ASSAM AND 10 ORS	MR. S Ali MD S HUSSAIN MR K DAS	P HAZARIKA(R-6,7,8,9,10,11) MR P BHARDWAJ(R-6,7,8,9,10,11) T CHAKMA(R-6,7,8,9,10,11) SC, SEC. EDU. SC, BTC

ORDERS

63	Cont.Cas(C)/116/2021 FIXED	CHENARAM SAIKIA Versus PREETAM SAIKIA AND ORS	MR S N ADHYAPAK MS B DAS	MR. D SAIKIA (r-3) MR. D SAIKIA (r-3) MR S M T CHISTIE (r-3) MR S M T CHISTIE (r-3) MR. R MAZUMDAR MR. B GOGOI(R-6) MR P NAYAK (R-6) MR A CHALIHA(R-6)
64	WP(C)/3150/2023 FIXED	ZAHIDA KHATUN @ JAHIDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MD. B HUSSAIN MR. P B MAZUMDER	SC, SEC. EDU. SC, FINANCE
65	WP(C)/6979/2024 FIXED	BHABANI HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K BORUAH MR. P BORDOLOI	MR A R BHUYAN SC, SEC. EDU.
66	WITH Cont.Cas(C)/23/2025	SMTI BHABANI HAZARIKA Versus SHRI GOBIN SARMAH	MR. K BORUAH MR. M ALAM MS. P BORAH	MR. G PEGU (R1)

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LEAVE NOTE OF ADVOCATES FOR 18/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
7)	MR. J P SHARMA	08-03-2025	To	25-03-2025
8)	MD. H BHUYAN	11-03-2025	To	30-04-2025
9)	MS S DAS	11-03-2025	To	21-03-2025
10)	MS. S SARMA	20-03-2025	To	21-03-2025
11)	MR S P DAS	17-03-2025	To	18-03-2025
12)	MR I RAFIQUE	14-03-2025	To	04-04-2025
13)	MS. B BHUYAN	17-03-2025	To	21-03-2025
14)	MR. S NATH	17-03-2025	To	19-03-2025
15)	MS. S G BARUAH	17-03-2025	To	21-03-2025



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[For Tuesday,18th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III. IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6016/2024 PART-HEARD, FIXED	DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MR S GAUTAM	MR. K GOGOI (C.G.C) SC, L G B R I M H DY.S.G.I.
2	WITH WP(C)/5114/2024	DR. DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MS N BEGUM MR S GAUTAM	MR. K N CHOUDHURY(R-4) MR. A K DUTTA MR. K GOGOI (CGC) MISS. R R KAKATI (R-4) DY.S.G.I.
3	WP(C)/4287/2017 FIXED	MONIKA DAS Versus THE STATE OF ASSAM and 8 ORS.	MR.P K GOSWAMI MR.B HUSSAIN MRA BARMAN MR M BARDOLOI	MS S MOCHAHARI (RES. 3 TO 9) MR SISHIR DUTTA (RES. 3 TO 9) MR. SIDHANT DUTTA (RES. 3 TO 9) SC, HEALTH
4	WP(C)/3286/2023 FIXED	MRIDUL HAZARIKA AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	GA, ASSAM SC, HEALTH
5	WP(C)/4288/2023 FIXED	INDRAJIT RAJKHOWA AND 7 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA	MS. B SARMA DY.S.G.I.
6	WP(C)/5123/2023 FIXED	DEBAJIT NATH AND ANR Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MD H R AHMED MR A MALEK	MS. B SARMA DY.S.G.I.
7	WP(C)/2043/2024 FIXED	PURUSUTTAM BHAGAWATI Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK	SC, APDCL

8	WP(C)/2697/2024 FIXED	LATHRANG BORN BUAM Versus UNION OF INDIA AND 23 ORS	MR. K N CHOUDHURY MR. S P SHARMA MR. S P SHARMA MS U SHARMA MR. A KASHYAP MR. K AHMED	MR. SURAJIT DAS(R-4,5,8) MR. SURAJIT DAS(R-4,5,8) A W AMAN (R-2) A W AMAN (R-2) A W AMAN (R-2) A W AMAN (R-2) MS SURAYA RAHMAN (R-3,7) MR SARFRAZ NAWAZ(R-4,5,8) MR SARFRAZ NAWAZ(R-4,5,8) MR S A BARBHUYAN(R-6) MR S A BARBHUYAN(R-6) MR T R SEN(R-2) MR T R SEN(R-2) MR T R SEN(R-2) MR T R SEN(R-2) MD A RAHMAN(R-2) SAMIM RAHMAN(R-6) SAMIM RAHMAN(R-6) DY.S.G.I. ISHANI SHOME(R-2)
	WITH I.A.(Civil)/2528/2024 in WP(C)/2697/2024	LATHRANG BORN BUAM Versus UNION OF INDIA AND 23 ORS	MR. K N CHOUDHURY MR. S P SHARMA MR. S P SHARMA MS U SHARMA MR. K AHMED MR. A KASHYAP	DY.S.G.I.
	WITH I.A.(Civil)/3556/2024 in WP(C)/2697/2024	GENERAL INSURANCE PUBLIC SECTOR ASSOCIATION Versus LATHRANG BORN BUAM AND ORS	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. S P SHARMA
9	WP(C)/1420/2025 FIXED	SRI FIROJ CHUTIA Versus THE STATE OF ASSAM AND ORS	MR. M K CHOUDHURY MR N SARMA MR. D BHUYAN	GA, ASSAM SC, REVENUE
		ORDERS		
10	WP(C)/1754/2015 FIXED	XXX XXX XXX Versus IN RE - THE GOVERNMENT OF ASSAM and 3 ANR.	SC, GHC	GA, ASSAM MR. U K NAIR (SR. SC, F.T) MR. R BORPUJARI (SC, FINANCE DEPTT.) MS. A GAYAN, CGC MR. D MAZUMDAR (ADDL GA, ASSAM) MR H K DAS, SC, GHC MR. C CHOUDHURY MR. B K CHTERI (SR. GA, ASSAM)
		HEARING		
11	WP(C)/4595/2020 PART-HEARD, FIXED	RANJIT KUMAR NEOG Versus THE UNION OF INDIA AND 12 ORS	MR B ACHARYYA MS. M ACHARYYA	MR. R C SAIKIA (R-9,10,11,12) S N SARMA (R2 TO 8) MS. K SAIKIA (R-9,10,11,12) MR. M HUSSAIN (R2 TO 8) MS. N DEY (R-12) MR. K KALITA (R2 TO 8) MR. C K S BARUAH MS. S GHOSH (R2 TO 8) MS N SHARMA (R-9,10,11,12) ASSTT.S.G.I.
12	WP(C)/1204/2017	ABDUL JABBAR Versus THE F. C. I. and 3 ORS.	MR.SHEKHAR CHAUHAN MR.A R SHOME MR.S CHAUHAN MR.P MAJUMDAR	MR. S K CHAKRABORTY MRS.R DEVISC, F.C.I.

13	WP(C)/1404/2017	MD. AYUB HUSSAIN Versus THE UNION OF INDIA and 7 ORS	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	MR.M Z AHMED(SC,NEEP CO.) C.G.C. MRS.A DASS MS.D SWAMI(R- 2-8) ASSTT.S.G.I.
14	WP(C)/6503/2017	PRADIP RAJBONGSHI @ PRADIP CH. RAJBONSHI Versus THE STATE OF ASSAM and 3 ORS.	MS.B MAHANTA MR.P K SARMA MS.B BHUYAN	GA, ASSAM
15	WP(C)/8442/2019 FIXED	UTPALA SAHU SINHA Versus THE STATE OF ASSAM AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	GA, ASSAM SC, FINANCE
16	I.A.(Civil)/2276/2021 FIXED in Co.Pet./3/2015	M/S DOLOO TEA CO. (INDIA) LTD. AND 2 ORS Versus M/S BHURA BROTHERS (AGENCIES) AND ANR.	MR G KHANDELIA MR. K DEKA	DR. A SARAF
	WITH Co.Pet./3/2015	M/S BHURA BROTHERS AGENCIES Versus M/S DOLOO TEA CO. INDIA LTD. and 3 ORS.	DR. A SARAF MR.S C KEYAL MR. S K SINGH MR. V K CHOPRA MR. D SAHU MS.P BARUAH MR S C DAS MS.G SARMAH MR.P K GARODIA MR. Z ISLAM MR. P DAS MR J CHOPRA MR S J SAIKIA MR. N N DUTTA MS S PATOWARY	MR.B PRASAD (R1-3) MS N RAHMAN (r-4) MR.G KHANDELIA (R- 1-3)
	WITH I.A.(Civil)/2575/2022 in Co.Pet./3/2015	M/S BHURA BROTHERS (AGENCIES) Versus M/S DOLOO TEA CO. (INDIA) LTD. AND 3 ORS.	MR. S K SINGH MS N RAHMAN	MR G KHANDELIA
17	WP(C)/4724/2022 FIXED	MINTU BORKATAKY Versus OIL INDIA LIMITED AND 10 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	MR. S C KEYAL (R-7 TO 10) MR. A HALIM (R-7 TO 10) MR. K BAISHYA (R-7 TO 10) SC, OIL
18	WP(C)/1069/2023 FIXED	PRANAB PATHAK Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
	WITH WP(C)/1373/2022	RAHUL DAS Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. J PATOWARY	MR. B PHUKAN (r-5) MR. N DEKA (r-1 to 4) MR. M GOGOI (r-1 to 4) MR R KARIM (r-1 TO 4) MR A R BAROOAH (r-1 to 4)
	WITH WP(C)/8082/2022	PRASHANK KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR. B PHUKAN (r-6) MR R KARIM (r2 to r5) DY.S.G.I.
	WITH I.A.(Civil)/3365/2024 in WP(C)/8082/2022	THE CHIEF VIGILANCE OFFICER, INDIAN OIL CORPORATION LTD., Versus PRASHANK KUMAR AND 5 ORS	MR R KARIM	
	WITH I.A.(Civil)/3366/2024 in WP(C)/8082/2022	THE UNION OF INDIA Versus PRASHANK KUMAR AND 5 ORS	MR R KARIM	MR. R M DEKA

21	WITH WP(C)/1070/2023	BIKASHJYOTI DAS Versus INDIAN OIL CORPORATION AND 3 ORS. B	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
22	WITH WP(C)/1071/2023	KISHOR BARMAN Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
23	WITH WP(C)/1075/2023	PUTUL RAJBONGSHI Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
24	WITH WP(C)/1076/2023	DEBASISH NATH Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
25	WITH WP(C)/1077/2023	ANSHUMAN BARUAH Versus INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. B D DEKA MR. M DAS MR R BORAH N CHAUDHURY MR A BHATRA	MR R KARIM (R-1 TO 5) SC, OIL
	WITH I.A.(Civil)/3363/2024 in WP(C)/1077/2023	GENERAL MANAGER (VIGILANCE) Versus ANSHUMAN BARUAH AND 5 ORS	MR R KARIM	MR A BHATRA

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LEAVE NOTE OF ADVOCATES FOR 18/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,18th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./54/2021 WITH P.B 8 VOL. LCR KEPT IN SECTION. FIXED.	SANJAY RAJOWAR Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. U K DEKA	MR. M K DAS (R-2) MS Z ANJUM (R-2) MR. U S BORA (R-2) MS J SAIKIA (R-2) PP, ASSAM
	WITH Death Sentence Ref./2/2020	THE STATE OF ASSAM Versus SANJAY RAJOWAR	MR. M K DAS MS Z ANJUM MR. U S BORA PP, ASSAM	MR. K N CHOUDHURY, AMICUS CURIAE
3	WITH Crl.A./61/2021	SANJIB RAJOWAR AND 23 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. U K DEKA	MR D TALUKDAR MR P CHOUDHURY MR. M K DAS MR. U S BORA MS J SAIKIA PP, ASSAM
4	CRL.A(J)/28/2022 3 Y 6 M 13 D :WITH LCR 5 FILES. P.B-2.	SITA RAM HASDA Versus THE STATE OF ASSAM	MS. B CHOWDHURY, AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/30/2022 3 Y 3 M 18 D :WITH LCR 5 FILES. P.B-2.	ARJUN HASDA Versus THE STATE OF ASSAM	MR R SHARMA, AMICUS CURIAE	PP, ASSAM
6	CRL.A(J)/36/2022 12 Y 10 M 15 D :WITH LCR 5 FILES. P.B-2.	DULAL TANTI Versus THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
7	Crl.A./451/2023 WITH LCR 4 FILES. P.B-2. FIXED.	MADHURJYA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI MR U.P. RAI M NARZARY	MR. P SAIKIA, LEGAL AID COUNSEL, R2 PP, ASSAM
	WITH I.A.(CrI.)/1033/2023 in CrI.A./451/2023	MADHURJYA HAZARIKA Versus THE STATE OF ASSAM AND ANR	DR. B N GOGOI MR U.P. RAI M NARZARY	MR. P SAIKIA, LEGAL AID COUNSEL, R2 PP, ASSAM

8	Hill.Appeal/1/2024 WITH LCR. FIXED.	UNION OF INDIA AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	DR. B N GOGOI MS. R BEGOM	GA, ASSAM MR D C K HAZARIKA MR. R DHAR MS. J KALITA FOR CAVEATOR
	WITH I.A.(Civil)/4269/2017 in Hill.Appeal/1/2024	UNION OF INDIA and 2 ORS, Versus THE STATE OF ASSAM and 15 ORS,	DR.B N GOGOI MS.R BEGOM	GA, ASSAM MR.D C K HAZARIKA MS. N M DEKA MS.J KALITA MS. S SARMA FOR CAVEATOR
	WITH I.A.(Civil)/4027/2018 in Hill.Appeal/1/2024	JOYDEB PHONGLO AND 13 ORS. Versus THE UNION OF INDIA AND 2 ORS.	MR D C K HAZARIKA MS J KALITA	SC, RAILWAY
	WITH I.A.(Civil)/4089/2018 in Hill.Appeal/1/2024	AFFECTED PEOPLES CO-ORDINATION COMMITTEE OF N.C. HILLS Versus THE UNION OF INDIA AND 2 ORS	MR D C K HAZARIKA MS J KALITA	MR A DASGUPTA DR. B N GOGOI
	WITH I.A.(Civil)/3598/2022 in Hill.Appeal/1/2024	JOYDEB PHONGLO AND 13 ORS. Versus UNION OF INDIA and 2 ORS,	MR D C K HAZARIKA MS J KALITA	SC, NF RLY
9	WITH CRP(IO)/112/2021	THE UNION OF INDIA AND 2 ORS. Versus JOYDEEP PHONGLO AND 13 ORS.	MR A DASGUPTA MR G GOSWAMI	MR R DHAR
	WITH I.A.(Civil)/2275/2021 in CRP(IO)/112/2021	JOYDEB PHONGLO AND 13 ORS Versus THE UNION OF INDIA AND 2 ORS.	MR D C K HAZARIKA MS J KALITA MR P BHATTACHARJYA	MR G GOSWAMI
10	I.A.(CrI.)/97/2024 WITH LCR 6 FILES. P.B-2. FIXED. in CrI.A./30/2024	MD. FAZAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
	WITH CrI.A./30/2024	MD. FAZAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM MR. M S ALAM MR. P DAIMARY	MD. M H CHOUDHURY (r-2) MR MONZUR K CHOUDHURY MR. P CHAKRABORTY (r-2) R. BARUAH (r-2) MR. S N AHMED (r-2) TANZIM L. CHOUDHURY (r-2) PP, ASSAM
	WITH I.A.(CrI.)/111/2025 in CrI.A./30/2024	ABUL BASAR Versus THE STATE OF ASSAM AND 6 ORS	MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM
11	I.A.(CrI.)/954/2024 WITH LCR 5 FILES. P.B-2. B/O. in CrI.A./259/2023	NABI HUSSAIN AND ANR Versus STATE OF ASSAM AND ANR.	MS S S ZIA MS S S ZIA	PP, ASSAM
	WITH CrI.A./259/2023	RAHAM ALI AND 5 ORS. Versus STATE OF ASSAM AND ANR.	MR. A M BORA MR P KATAKI (P-2) MR. I A HAZARIKA (P-2) MRS R BEGUM MS. C CHOUDHURY MR. V A CHOWDHURY MS S S ZIA (P-2)	PP, ASSAM

12 WITH
[Crl.A./255/2023](#)
10 Y 6 M 14 D

ABUL HUSSAIN
Versus
THE STATE OF ASSAM AND ANR.

MR F HAQUE
MR. S K M ALOMGIR
MR A ISLAM

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/03/2025

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15)	MS. S G BARUAH	17-03-2025	To	21-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,18th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH OR AT 03:00 PM, WHICHEVER IS EARLIER]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1281/2018	MRIGEN KAKATI Versus THE STATE OF ASSAM AND 4 ORS.	MR. A AHMED MS. R R RAJKUMARI MS. D GOSWAMI	GA, ASSAM
2	WP(C)/4821/2018 FIXED	SANJAY SINGH GANGOLA Versus THE UNION OF INDIA AND 6 ORS.	MR. N N JHA MR. J KHAN MR. M BERIA MR. K CHOUDHURY	MRS. A GAYAN (C.G.C.) (R-1 TO 7) ASSTT.S.G.I.
3	WP(C)/5065/2018	KESHAB CHANDRA BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. B C DAS MR. U DUTTA MR D KALITA	SC, IRRIGATION
4	WP(C)/8799/2018	ASWINI DAS AND ANR. Versus THE STATE OF ASSAM AND 9 ORS	MR. A SARMAH	MD. B ISLAM (R9,R10) MR. A A MONDAL (R9,R10) SC, PERSONNEL DEPT. MD. A SHEIKH (R9,R10) SC, P H E
5	WP(C)/7649/2019 FIXED	NURSING ASSTT/HAV FORCE NO. 371073 DILWAR SINGH CHAUHAN AND 220 ORS. Versus THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MRS. A GAYAN ASSTT.S.G.I.
6	WP(C)/4818/2020	HANS RAJ Versus THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	ASSTT.S.G.I.
7	WP(C)/7204/2021 FIXED	BIMAL HAZARIKA Versus THE STATE OF ASSAM AND 7 ORS	MR DEBA KUMAR DAS MS. P BHUYAN MR. A ALAM MR B M DEKA MR. M ALAM MR. M ALAM MR. Z H BORA	GA, ASSAM SC, AG MR. S K MEDHI (r-4,5,6) SC, TREASURY
HEARING				
8	WP(C)/7013/2018 FIXED	ANANDA CHANDRA ROY Versus THE UNION OF INDIA AND 7 ORS	MR A D CHOUDHURY MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MR. K K DEKA MR. R SARMA	MR. B K DAS MR. B SARMA (R1-R7) MR H P GUWALA ASSTT.S.G.I. SC, RAILWAY

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LEAVE NOTE OF ADVOCATES FOR 18/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/49/2025 FIXED	SURESH DEBNATH AND 13 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	SC, P AND R.D. GA, ASSAM SC, S E C
2	WP(C)/1317/2025 FIXED	RUSTAM ALI Versus THE UNION OF INDIA AND 4 ORS	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	SC, P AND R.D. SC, ECI SC, ASEC
3	WP(C)/1336/2025 FIXED	BARMATIA PT-II MOUZA DEVELOPMENT COMMITTEE AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. R MAJUMDAR MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	SC, P AND R.D. GA, ASSAM SC, A S E C
ADMISSION				
4	WP(C)/5418/2023 FIXED	ABIR DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. L TALUKDAR MR B DAS MR H TALUKDAR	GA, ASSAM MS. J GOGOI (R-2 & R-5) MS G HAZARIKA (R-4) MS. M BARMAN (R-1. R-3 & R-6) SC, WATER RESOURCE SC, REVENUE
5	WP(C)/6840/2024 FIXED	PROTEEM BHARALI Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR H P GUWALA H P NEOG	GA, ASSAM SC, EXCISE DEPTT.
6	WP(C)/1036/2025 FIXED	BIBHAWORI BARUAH Versus THE UNION OF INDIA AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA MR. R K MAHANTA	SC, GST DY.S.G.I.
ORDERS				
7	WP(C)/558/2025 FIXED	RIPON UDDIN BARBHUIYA AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	MS. R CHOUDHURY MD. MEMON AHMED	GA, ASSAM G UDDIN (R5) MR. A UDDIN (R5) P ADHIKARI (R5) DY.S.G.I. SC, NHIDC MR. H. SARMA, (R-3 & R- 4), ADDL. SR. GA, ASSAM

HEARING

8	WP(C)/723/2020 WITH LCR 2 FILES	DHANI RAM CHUTIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S BISWAS MR P BORAH MR. C PRADHAN	GA, ASSAM MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR D DAS MR H M R HOQUE SC, REVENUE
9	WP(C)/6506/2022	SHAKTI RANI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MS. M BARMAN (R4) MR. R DUBEY (R. No. 2) MR. P BORAH (r-5) MR. B BURAGOHAIN (R4) MS. M BARMAN(R. No. 1 & 3) SC, ELECTION COMMISSION.
10	WP(C)/7447/2022	BINOY KUMAR ARJYA AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA	GA, ASSAM MR. K GOGOI SC, PCB
11	WP(C)/6740/2023	AXIS BANK LTD Versus ENFORCEMENT DIRECTORATE AND 5 ORS	MR. P DAS	SC, ED

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2:00 PM to 4:45 PM

[For Tuesday,18th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5327/2023 PART-HEARD, FIXED	TARUN GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MS R R CHOUDHURY MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
2	RFA/5/2025 FIXED	The State Of Assam And 3 Ors Versus Pradip Kumar Das	MR. A BISWAS MS M DAS MR. P SAIKIA MR P K BASU	MR. D GOSWAMI MR N K KASHYAP MR. J KALITA
	WITH I.A.(Civil)/525/2025 in RFA/5/2025	The State Of Assam And Ors Versus Pradip Kumar Das	MS M DAS MR. P SAIKIA	
ORDERS				
3	I.A.(Civil)/3407/2023 FIXED in RSA/12775/2023	FAZAL ALI Versus ASRAB ALI AND ORS	MR. N DHAR MR. B K SEN MR A HUSSAIN N HASAN	MR. N ALAM (R-1) MR K JAIN(R-1) S A BAKHTIAR(R-1)
	WITH RSA/12775/2023 (Filing Number)	FAZAL ALI @ FAZAL HAQUE Versus ASRAB ALI AND ORS. H	MR. N DHAR	
	WITH I.A.(Civil)/3964/2024	FAZAL ALI Versus ASRAB ALI AND ORS	MR. N DHAR MR. B K SEN MR A HUSSAIN	
	WITH I.A.(Civil)/303/2025	FAZAL ALI ALIAS FAZAL HAQUE Versus MD ASRAB ALI	MR. B K SEN MR A HUSSAIN	
HEARING				
4	Crl.Pet./706/2022 PART-HEARD, LCR 1 FILE(SCANNED COPY), FIXED	HAZARAT ALI AND 7 ORS Versus THE STATE OF ASSAM AND ANR	MR H DAS MR. B C DEKA	MR. DITUL DAS (r-2) MR. R RAHMAN (r-2) PP, ASSAM
5	MACApp./120/2011 WITH LCR	THE ORIENTAL INSURANCE CO. LTD., Versus BHUPEN BHUYAN and ANR,	MS. R D MOZUMDAR MR.A KHANIKAR MR.A DUTTA MS. C MOZUMDAR MR. S P SHARMA	MS.A BHATTACHARJEE MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK

6	RFA/35/2014 WITH LCR	GOPAL KRISHNA TEA COMPANY PVT. LTD. Versus MONIBOR KURMI and 21 ORS,	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR.K K DEY MR R SINGHA MRV K BAROOAH MS S PATOWARY
7	RSA/99/2015 WITH LCR	SRI BABUL SARMA and ANR Versus SRI MRIDUL BHAGAWATI and 6 ORS	MR.R SHARMA MR.H DEKA MR.U B SARMA MR.D HAZARIKA	MR. P S DEKA (R-1,6) MRS A BUJARBARUAH MRS A BUJARBARUAH MR. B K BHAGAWATI (R-1,6) MR.G J SAIKIA MR.N DAS (R-1,6) MR.A CHOUDHURY MS.R BORGHAIN(R- 6&7) MS.A BARUAH(R- 6&7)
8	RFA/130/2018 WITH LCR, FIXED	ON THE DEATH OF MUKUNDA CHANDRA DAS, HIS LEGAL HEIR, SWAPNA DAS AND 2 ORS Versus SMTI MEENA DEVI	MR. P BORAH MRS K M SAIKIA MRS K M SAIKIA	MR. N ALAM MD. S U AHMED MD. S U AHMED MS. K JAIN MS. K JAIN
9	RSA/150/2018 WITH LCR	MD SAMSUL HAQUE LASKAR and 6 ORS Versus MD MOTIUR RAHMAN LASKAR	MR. N DHAR MR . B MALAKAR MS. K BARUAH MR. T U LASKAR MS. S DASGUPTA	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MR. K H CHOUDHURY FOR CAVEATOR
10	RFA/26/2019 CAVT. NO.0058/2019 WITH LCR	M/S JUPITER REAL ESTATE PVT LTD AND ANR Versus UNION OF INDIA AND 3 ORS	MR K K MAHANTA MR. R K BHUYAN MR. B CHAKRABORTY MR K L GUPTA MR. K SINGHA MR. S G BHATTACHARJEE MR. M KASHYAP MR. A SALAMUDDIN	GA, ASSAM MR. B SARMAH MR. B SARMA MR. B SARMA SC, NF RLY FOR CAVEATOR
11	WITH RFA/25/2019 CAVT. NO. 0058/2019	M/S JUPITER REAL ESTATE PVT LTD AND ANR Versus UNION OF INDIA AND 3 ORS	MR. R K BHUYAN MR. B CHAKRABORTY MR K L GUPTA MR. S G BHATTACHARJEE MR. M KASHYAP	GA, ASSAM MR. B SARMAH MR. B SARMA MR. B SARMA SC, NF RLY FOR CAVEATOR
	WITH I.A.(Civil)/774/2019 in RFA/25/2019	M/S JUPITER REAL ESTATE PVT LTD AND ANR Versus UNION OF INDIA AND 3 ORS	MR K L GUPTA MR. S G BHATTACHARJEE	GA, ASSAM MR. B SARMAH SC, NF RLY FOR CAVEATOR
12	RSA/79/2019 WITH LCR	ON THE DEATH OF SRI MADHAB CHANDRA GHOSH HIS LEGAL HEIRS MONOJIT GHOSH AND ors Versus SRI BISWAJIT GHOSH	MR. B BANERJEE MR. A MOBARAQUE MS. C MOZUMDAR	MR G P BHOWMIK MR. D NANDI MRS. M HORE MS P SARMAH MS M KALITA
13	WITH RSA/71/2019	ON THE DEATH OF SRI MADHAB CH. GHOSH HIS LEGAL HEIRS MANJU RANI GHOSH (WIFE) AND ORS. Versus SRI BISWAJIT GHOSH	MR. B BANERJEE MR. A DEY MR. A MOBARAQUE MS. C MOZUMDAR	MR G P BHOWMIK MR. D NANDI MRS. M HORE MS P SARMAH MS M KALITA
14	RFA/35/2022	KUNJA MOHAN SAIKIA Versus RUMI SAIKIA AND ANR.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. P K DAS
	WITH I.A.(Civil)/3285/2022 in RFA/35/2022	KUNJA MOHAN SAIKIA Versus SMTI RUMI SAIKIA AND ANR.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	
15	RSA/125/2022 WITH LCR	GANESH KANU AND 6 ORS. Versus TRIBENI PRASAD KANU	MR Z MUKIT MR. A SATTAR G IMTIAZ	MR. I H LASKAR MR. P K DEKA FOR CAVEATOR
16	Mat.App./4/2024 WITH LCR, FIXED	XXXXXXXXX Versus XXXXXXXXX	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY

WITH
[I.A.\(Civil\)/437/2024](#)
in Mat.App./4/2024

XXXXXXX
Versus
XXXXXXX

MR. A M BARBHUIYA
MS S R MAZARBHUIYA
MS A BEGUM

WITH
[I.A.\(Civil\)/1476/2024](#)
in Mat.App./4/2024

XXXXXXX
Versus
XXXXXXX

MS. S KANUNGOE
MR. A M BARBHUIYA

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LEAVE NOTE OF ADVOCATES FOR 18/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
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8)	MD. H BHUYAN	11-03-2025	To	30-04-2025
9)	MS S DAS	11-03-2025	To	21-03-2025
10)	MS. S SARMA	20-03-2025	To	21-03-2025
11)	MR S P DAS	17-03-2025	To	18-03-2025
12)	MR I RAFIQUE	14-03-2025	To	04-04-2025
13)	MS. B BHUYAN	17-03-2025	To	21-03-2025
14)	MR. S NATH	17-03-2025	To	19-03-2025
15)	MS. S G BARUAH	17-03-2025	To	21-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,18th March 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	CRP(IO)/58/2024 B/O	HEMANT KHETAWAT Versus JYOTIV AGARWAL (KHETAWAT)	MR B SHARMA MR S SHARMA	MR A KAKOTI
TOP OF THE LIST				
2	RSA/9/2009 (HEARING), WITH LCR, FIXED	NANEE BARUAH Versus ON THE DEATH OF DEENA NATH BARUAH, HIS LEGAL HEIRS and ORS	MR.B C DAS MR. D MOZUMDER MS.M CHOUDHURY MR. P HAZARIKA MR.A GOGOI MR. S BISWAS	MR.B D KONWAR MR.S R GOGOI MR.R KALITA
3	WP(C)/1118/2025 FIXED	KAMALESWAR BANIA Versus THE STATE OF ASSAM	MD. A HASSAN	SC, AG (A AND E) GA, ASSAM SC, GHC SC, FINANCE
ADMISSION				
4	CRP(IO)/8/2022 (AT 2:00 PM), WITH LCR, FIXED	NURUL ISLAM KHAN AND 15 ORS Versus RAJAB ALI KHAN AND ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A SATTAR (R-1 to 6 and R-7.2 to 7.7) S CHOUDHURY (R-1 to 6 and R-7.2 to 7.7)
5	CRP/174/2023 WITH LCR, FIXED	ASSAM STATE TRANSPORT CORPORATION AND 2 ORS. Versus UMESH CH. DEKA	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	MR. D C C PHUKAN T KAKATI
6	WP(C)/1393/2024 (AT 2:00 PM), FIXED	ANJU PRASAD Versus THE GAUHATI HIGH COURT AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ	SC, GHC
7	CRP/8/2025 (AT 2:00 PM), WITH LCR, FIXED	MOHIR UDDIN CHOUDHURY Versus THE CHIEF MANAGER, POWERGRID CORPN. OF INDIA LTD. (PGCIL) and 4 ORS.	MR. S ROY MR. M H LASKAR MR. S ALAM	MR. N C DAS (R-1, 2) GA, ASSAM MS. M DEVI (R-1, 2)

FOR HEARING U/O XLI RULE II C.P.C.

8	RSA/19/2025 CAVT. NO.11822/024, (AT 2:00 PM), FIXED	BHAGAWAN DAS Versus DEBAJYOTI SAIKIA AND ANR	MR. K N CHOUDHURY MR. A DHAR MISS. R R KAKATI N GAUTAM	MR. R K BHUYAN FOR CAVEATOR
	WITH I.A.(Civil)/558/2025 in RSA/19/2025	BHAGAWAN DAS Versus DEBAJYOTI SAIKIA AND ANR	MR. K N CHOUDHURY MR. A DHAR MISS. R R KAKATI N GAUTAM	MR. R K BHUYAN FOR CAVEATOR
ORDERS				
9	RSA/103/2023 (AT 2:00 PM), WITH LCR, FIXED	RADHESHYAM HARLAKA Versus BIJOY KUMAR AJITSARIA	MR N N UPADHYAYA MR. D K BAGCHI MR D BORUAH MR. B B KAKATI	MR. S C KEYAL
HEARING				
10	RSA/134/2008 WITH LCR	ON THE DEATH OF BHUBAN MOHAN DAS, HIS LEGAL HEIRS SMT. LAKSHMI PRABHA DAS AND ORS Versus ON THE DEATH OF LATE SAMARESH BANERJEE HIS LEGAL HEIRS	MR.A NATH MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.C K S BARUAH MR.B K NATH MS.J RAJKHOWA MR.S N KRISHNATRAYA	MR.R J BORDOLOI MR.T BARUAH
	WITH MC/1980/2010 in RSA/134/2008	MRS.LAKSHMI PRABHA DAS and 6 ORS Versus SAMARESH BANERJEE and ORS	MS.A K CHOUDHURY MR. A NATH MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR. S N KRISHNATRAYA	MR.R J BORDOLOI MR.P K TALUKDAR MR. T BARUAH
11	CRP(IO)/46/2014 (AT 2:00 PM), WITH LCR, FIXED	THE STATE OF ASSAM and 3 ORS. Versus SUKHENDU DEY	MR.I CHOUDHURY MR.A BARUAH	MR. P KHATANIAR MR G KHANDELIA MR. K DEKA MR.G KHANDELIA
	WITH CRP(IO)/45/2014	THE STATE OF ASSAM and 3 ORS Versus D.N. CONSTRUCTION PVT. LTD.	MR.A BARUAH	MR.G KHANDELIA
13	RSA/116/2016 CAVT. NO. 1243/2015 WITH LCR	ON THE DEATH OF ABDUL KADER KHAN HIS LEGAL HEIRS and ORS Versus NUR ALOM KHAN and ANR	MR.B BANERJEE MR.A ROSHID MS.M R DEVI	MR.M U MONDAL MR.M HUSSAIN MR. M K HUSSAIN (R-1,2) MR AZIZUR RAHMAN MS ASFIA AHMED (R-1,2) MS. F H AHMED (R-1,2) MD A RAHMAN (R-1,2) FOR CAVEATOR
14	RSA/162/2016 WITH LCR	SRI MADHAB CHANDRA DAS Versus SRI KHARGESWAR DAS and 2 ORS	MR.A C SARMA MR.B C TALUKDAR MR.B SHARMA	MR. R J BORDOLOI MS. D SONOWAL MR. R ALI MR.C SHARMA(R- 1-3) MR.R BORDOLOIR- 1-3 MR.C BHATTACHARYYA(R- 1-3)
15	MACApp./639/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus SRI DIPEN CHANDRA DAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M TALUKDAR (R1) MR. A SHAKIL (R1)
	WITH I.A.(Civil)/3783/2018 in MACApp./639/2018	ORIENTAL INSURANCE COMPANY LTD., Versus SRI DIPEN CHANDRA DAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M TALUKDAR

16	MACApp./585/2019	ORIENTAL INSURANCE COMPANY LTD Versus SRI PARTHA PRATIM HAZARIKA AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M DUTTA MR. R DUBEY MR M BEZBARUAH MRS K M SAIKIA MS. A B KAYASTHA MR A BRAHMA MS M BAISHYA FOR CAVEATOR MR. C P SHARMA
	WITH			
17	MACApp./384/2019	SRI PARTHA PRATIM HAZARIKA Versus MR. BIJAY BHARGAVA AND 4 ORS.	MR M BEZBARUAH MR H K DAS MR. D J DAS MR A BRAHMA MR. R D LAL MR. M PANDIT MR. C P SHARMA	MS N NATH MR. M DUTTA MRS K M SAIKIA MS. C MOZUMDAR (R3) MS. C MOZUMDAR (R3) MR. S P SHARMA (R3)
18	MACApp./14/2021 WITH LCR	NATIONAL INSURANCE COMPANY LTD. Versus SMT. RUKMINI THAPA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS B RAJBONGSHI (R-1) MR. R GOSWAMI (R-1) Ms. J BARUAH (R-1) MS A DAS (R-1)
	WITH			
	I.A.(Civil)/186/2021 in MACApp./14/2021	NATIONAL INSURANCE COMPANY LTD. Versus RUKMINI THAPA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
19	CRP(IO)/36/2021 FIXED	GURDEEP SINGH Versus HERVINDER KAUR AND 3 ORS	MR. L K BORAH MR. J PAWE	
	WITH			
	I.A.(Civil)/985/2021 in CRP(IO)/36/2021	GURDEEP SINGH Versus HERVINDER KAUR AND 3 ORS.	MR. J PAWE	
20	Mat.App./10/2023 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR G SAROWAR MD H R AHMED	MR M HALOI MS AFSANA HUSSAIN

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LEAVE NOTE OF ADVOCATES FOR 18/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
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13)	MS. B BHUYAN	17-03-2025	To	21-03-2025
14)	MR. S NATH	17-03-2025	To	19-03-2025
15)	MS. S G BARUAH	17-03-2025	To	21-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
1	Bail Appln./3929/2024	BIJOY DAS Versus THE STATE OF ASSAM	MR. A K PURKAYASTHA MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	PP, ASSAM
<u>MOTION (BA)</u>				
2	Bail Appln./766/2025	FR JUSTIN RAJ RL Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
3	Bail Appln./3844/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	GURVINDER SINGH Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM SC, NCB
4	Bail Appln./170/2025 WITH CASE RECORD(SCANNED COPY)	GANESH KUMAR Versus THE UNION OF INIDA	MR. Y S MANNAN MR. T HUSSAIN MS R BEGAM	SC, NCB
5	Bail Appln./227/2025 WITH CASE RECORD(SCANNED COPY), B/O	LAL MIAH @ LALMIAH SK Versus THE STATE OF ASSAM	MR D C NATH MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
6	Bail Appln./382/2025 FIXED	PAPU DAS Versus THE STATE OF ASSAM	MR. D P BORAH MR B PAUL	PP, ASSAM
7	Bail Appln./496/2025 WITH CASE RECORD(SCANNED COPY), FIXED	CHOUKAT ALI Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
8	Bail Appln./551/2025 FIXED	MOKBUL HUSSAIN MONDAL@ MUKBUL HUSSAIN MANDAL @ NEKBOR MONDAL Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN MR. S. ALOM	PP, ASSAM
9	Bail Appln./577/2025 FIXED	SRI PARAMA SONOWAL Versus THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS	PP, ASSAM
10	Bail Appln./640/2025 FIXED	BABU PATAR Versus THE STATE OF ASSAM	MR S H SIKDAR MD IMRAN	PP, ASSAM

BAIL HEARING

11	AB/6/2025 WITH CASE RECORD(SCANNED COPY)	ABUL HUSSAIN TAPADAR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH	PP, ASSAM
12	AB/169/2025 WITH CASE RECORD(SCANNED COPY)	AFTAB UDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS. J GHOSH	PP, ASSAM
13	AB/307/2025 FIXED	SRI ALIM UDDIN Versus THE STATE OF ASSAM	MR N PATIRI MS B LASKAR	PP, ASSAM
14	AB/495/2025 FIXED	AJJUL HOQUE @ AIJUL HOQUE Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
15	AB/516/2025 WITH OFFICE NOTE, FIXED	MANJIL BASUMATARY @ MANJIL NARZARY AND ANR Versus THE STATE OF ASSAM	MR. B K GOGOI MR. R B GOHAIN	SPECIAL PP ASSAM
16	AB/530/2025 FIXED	TANJUL HOQUE @ TONZUL Versus THE STATE OF ASSAM	H G DAISY MR N ZAMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
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9)	MS S DAS	11-03-2025	To	21-03-2025
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13)	MS. B BHUYAN	17-03-2025	To	21-03-2025
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15)	MS. S G BARUAH	17-03-2025	To	21-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH OR AT 03:00 PM, WHICHEVER IS EARLIER]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./107/2011 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus SANGITA DEVI JALLAN AND ORS	MR.D K DAS MR.R GOSWAMI MR.I ALAM	MR.A SARMAHR-5 MR.R C PAUL(R-4) MS. SUDAKSHINA K.(R-1) MR.M AGARWALLA(R-5)(-1) MS. P BARUAH (R-1) MR.J KHAN(R-2&3) MR.M BERIA(R-2&3) MS.D TAMULI(R-2&3)
	WITH MC/1791/2011 in MACApp./107/2011	UNITED INDIA INSURANCE CO. LTD. Versus SANGITA DEVI JALLAN AND ORS	MR.D K DAS MR.R GOSWAMI MR.I ALAM	
2	WITH MACApp./109/2011	SMT. SANGITA DEVI JALLAN Versus M/S TRASDE AND TRANS. T.N.TOWAR AND ORS	MR.J SINGH MS. SUDAKSHINA K. MR.B U LASKAR MS. P BARUAH MR. D GUPTA	MS.R D MOZUMDAR MS.N BARUAH MR.R C PAULR-3 MR.A SHAKIL(R-3)
3	MFA/115/2013 WITH LCR, FIXED	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA,	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA MS.U CHAKRABORTY MS.M PHUKAN SC, NF RLY
4	WITH MFA/88/2013	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.U CHAKRABORTY MS.M PHUKAN
5	WITH MFA/8/2015	M/S UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESWARI MS.S SARMA MR.A GOYAL	MS.M CHATTERJEE SC, NF RLYR-1 MRS.U CHAKRABORTY
6	MACApp./69/2014 WITH LCR, FIXED	NATIONAL INSURANCE CO LTD Versus SMT. MAWRACHI BASUMATARI and ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MR.K BHATTACHARJEE MS.M BHATTACHARJEE MS.S KHANIKAR(R-2) MS.P BARUAH(R-2) MR.D BANERJEE MS.P BORGHAIN

7	MACApp./248/2014 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus MOTIUR RAHMAN and ANR	MR.R C PAUL MS.S ROY	MS. S KHANIKAR (R1) MS. P BARUAH (R1) MS U DAS (R2)
8	MACApp./282/2014 WITH LCR, FIXED	NAJUMA BEGUM Versus UNITED INDIA INSURANCE CO LTD	MR.J MOLLAH MR.S ISLAM MRA HAWARI	MR.K K BHATRA(R-1) MR.A TALUKDAR(R-1) MR.K K BHATTACHARYYAR-1 MR.J JOHN(R-1)
9	Intest.Cas./10/2017 CAVT. NO. 1073/2017 WITH LCR	SRI SURAJIT DUTTA CHOUDHURY Versus SRI VICTOR PALIT and ANR	MR.D MOZUMDER MR. S BISWAS	MR. S BANIK (R-2) MS.T ROY MS.M ROY A N HUSSAIN (R-1) MS F BEGUM (R-1) FOR CAVEATOR
10	MACApp./302/2017 WITH LCR, FIXED	DIPANKAR PAUL Versus THE BRANCH MANAGER,	MR.J SINGH MR.B J MUKHERJEE MR. B J MUKHERJEE MR.G BHARADWAJ MS.S BISWAS MS R SAHA MS.D GUPTA	MR. A J SAIKIA MR.U K DUTTA(R-3) MR.K BORAH(R-3)
11	MACApp./276/2018 WITH LCR	MRS MINA DAS and 2 ORS Versus SYED JAKIR DEWAN and ANR	MR. K K PARASAR MR. B CHETRI	MR. A J SAIKIA (R2) MR. U DAS (R1) MR. N UPADHAYAY MR. B KAKATI (R2) MR. B KASHYAP (R2)
	WITH I.A.(Civil)/2282/2020 in MACApp./276/2018	MINA DAS AND 2 ORS. Versus SYED JAKIR DEWAN AND ANR.	MR. K K PARASAR	MR. A J SAIKIA
12	MACApp./282/2018 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus PRANTIK GAUTAM AND 3 ORS	MS. L SHARMA MR. B J MUKHERJEE MR. S S SARMA	MS. J R THAKUR (R4) MR. N BORUAH (R-1) MR H MEDHI (R4) MR S ARAFAT (R-1) MR. A THAKUR (R4)
13	MFA/191/2021 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus MRS. AFRUJA SULTANA AND 6 ORS	MR S DUTTA MR S DUTTA	MR A ALI MS. M KHATUN
14	MACApp./520/2022 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI PURNIMA GOGOI AND 2 ORS	MR. R C PAUL	MR. N BORUAH MR S KHOUND (R-1)

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LEAVE NOTE OF ADVOCATES FOR 18/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
7)	MR. J P SHARMA	08-03-2025	To	25-03-2025
8)	MD. H BHUYAN	11-03-2025	To	30-04-2025
9)	MS S DAS	11-03-2025	To	21-03-2025
10)	MS. S SARMA	20-03-2025	To	21-03-2025
11)	MR S P DAS	17-03-2025	To	18-03-2025
12)	MR I RAFIQUE	14-03-2025	To	04-04-2025
13)	MS. B BHUYAN	17-03-2025	To	21-03-2025
14)	MR. S NATH	17-03-2025	To	19-03-2025
15)	MS. S G BARUAH	17-03-2025	To	21-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,18th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH- IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/115/2025 FIXED in WP(C)/5608/2024 WITH WP(C)/5608/2024	THE DISTRICT COMMISSIONER, Versus NAGAON DISTRICT AUTHORISED TRAVEL AGENCY OWNERS ASSOCIATION	DIPANKAR NATH	MR. S BORTHAKUR
		NAGAON DISTRICT AUTHORISED TRAVEL AGENCY OWNERS ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MEDHI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
2	I.A.(Civil)/138/2025 FIXED in WP(C)/6945/2024 WITH WP(C)/6945/2024	JISHU KUMAR NATH Versus FOYZUL HOQUE MAZUMDAR AND ORS	MR. A K AZAD	MR B SINHA
		FOYZUL HOQUE MAZUMDAR AND ORS Versus THE STATE OF ASSAM AND ORS	MR B SINHA MR. H ISLAM	SC, CO OP MR. P K ROYCHOUDHURY(R-5) MR. N HAQUE(R-5) MR. A K AZAD (R-5) MR. S R BARBHUIYA(R-5) MR M HUSSAIN(R-5)
ADMISSION				
3	WP(C)/4703/2017 PART-HEARD, FIXED	DHANANJOY SAIKIA Versus THE STATE OF ASSAM and 4 ORS.	MR.S BHARALI MR.M DAS MS.M GOSWAMI MR.N K NEOG	MR B N SARMA (SR. GA, ASSAM, R-1 TO 4) MR.S C KEYAL(ASSTT. SOLICITOR GEN. OF INDIA, R-5) SC, CBI
4	WP(C)/5601/2022 FIXED	NUR ISLAM AND 16 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR D BORAH	GA, ASSAM SC, REVENUE
5	WITH WP(C)/6220/2022	FAYZ AHMED AND 21 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
6	WITH WP(C)/1987/2023	AIN UDDIN AND 34 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	GA, ASSAM SC, REVENUE

7	WITH WP(C)/5047/2023	SARIFA KHATUN AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
8	WITH WP(C)/5129/2023	HARIS ALI AND 9 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
9	WP(C)/4275/2023 FIXED	SUBODH SINGH Versus THE STATE OF ASSAM AND 8 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM SC, REVENUE
10	WP(C)/167/2025 FIXED	KADER ALI AND 73 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
11	WP(C)/1128/2025 CAVT. NO.021020/25,N FIXED, WITH CAVT. 210/25	NOOR ALAM AND 65 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	MR. K N CHOUDHURY (R5) GA, ASSAM MR. A DHAR (R5) MR. J KALITA MR. J KALITA MR. N J GOGOI (R-5) MD F FARIDI (R5) MS. S DEB(R-5) SC, REVENUE FOR CAVEATOR
ORDERS				
12	WP(C)/1597/2024 FIXED	RANJIT BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR	SC, HEALTH
HEARING				
13	Crl.Pet./485/2014 PART-HEARD, WITH Crl.Pet./428/2014 (D/O)	MD. NUR HUSSAIN Versus CENTRAL BUREAU OF INVESTIGATION CBI and ANR.	MR.Z KAMAR MR.D DAS MS.S CHOUDHURY	MSB DEVI MS.A RANA MR.P CHOUDHURY MRS BORGHAIN SC, CBI
	WITH I.A.(Crl.)/535/2016 in Crl.Pet./485/2014	CENTRAL BUREAU OF INVESTIGATION CBI Versus MD. NUR HUSSAIN	MSB DEVI MS.A RANA MR.P N CHOUDHURY MR.P CHOUDHURY MRS BORGHAIN	MR.Z KAMAR MR.S CHOUDHURY MR.D DAS SC, CBI
14	Crl.Pet./36/2017 PART-HEARD, LCR 2 FILES	NIZAME UDDIN BARBHUIYA and 2 ORS. Versus DEBASISH DUTTA and ANR.	MR.A BHATTACHARJEE MR.P P DUTTA MR.A BARUA	MR. A K BHUYAN (AMICUS CURIAE) MR. D CHAKRABARTY(R-1) MS. S HAZARIKA(R-1) PP, ASSAM
15	WP(C)/3635/2018	NOREN SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. B D GOSWAMI MR. J C GOGOI MR. K KALITA MR. N GOGOI MR. H KAKATI	DR. B AHMED GA, ASSAM MR. P J SAIKIA (SC, PCB) MR. S BORTHAKUR (R8- R12) MR S CHOUDHURY (R6) MR. D GOGOI (R8-R12) MR. J ABBAS (R8-R12)
16	WP(C)/5705/2021 WITH ORIGINAL CASE RECORD	THE MANAGEMENT OF ABHINAV FOOD PRODUCT Versus MOUSUMI CHETIA AND 32 ORS	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY	MR. K M HALOI
17	WP(C)/5677/2023	CHAIFUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR S HOQUE M ISLAM	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 18/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
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[For Tuesday,18th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./489/2025 FIXED	MONJIL HOQUE @ MANJIL HAQ Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM
2	Bail Appln./767/2025	SAKIB ALOM @ SHAKIR AHMED Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
MOTION				
3	Crl.Rev.P./80/2025	MUAZZUM HUSSAIN LASKAR Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM
4	Crl.Pet./326/2025	SHAMIM AHMED LASKAR Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
5	Crl.Pet./327/2025	MANIK DEBNATH @ MANIK CHANDRA DEBNATH Versus THE STATE OF ASSAM AND 3 ORS.	MD B ISLAM MR. S. SUR MR. SAYED SALIM AHMED C ANYAM	PP, ASSAM
6	Crl.Pet./328/2025	SURAJ SINGH AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
7	Crl.Pet./329/2025	MUSSTT FIROJA KHATUN Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
8	Crl.Pet./330/2025	SHASHI RAJKHOWA Versus ARPAN JYOTI NEOG	MR P KATAKI MRS R BEGUM MS. A LALA	
9	Crl.Pet./331/2025	SWAPAN KUMAR GHOSH Versus THE STATE OF ASSAM AND ANR.	MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
10	Crl.Pet./332/2025	SHOBNAM ARA BEGUM MAZUMDER Versus THE CENTRAL BUREAU OF INVESTIGATION AND 2 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, CBI

11	AB/521/2025 B/O	SHAHAJ UDDIN Versus THE STATE OF ASSAM	MR. M H LASKAR M. HOSSAIN	PP, ASSAM
12	AB/607/2025	ESHAB ALI Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	PP, ASSAM
13	AB/608/2025	SAJIDUL ISLAM Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
14	AB/611/2025	AJIT BARUAH Versus THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	PP, ASSAM
15	AB/612/2025	GULJAR HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
16	AB/616/2025	SANIDUL MOLLAH AND ANR Versus THE STATE OF ASSAM	MR. M HOSSAIN MR. Z H AHMED MS F INTAZ	PP, ASSAM
ADMISSION				
17	Crl.Pet./192/2022	DILIP BHATTACHARJEE Versus SMTI. MONIDEEPA BHATTACHARJEE	MR. S K GHOSH MS F AHMED	MS. L WAJEEDA MR. M H SAIKIA MR. R I BHUYAN MR. M H MAZARBHUIYA
18	Crl.Rev.P./487/2023	RUSHNA BEGUM Versus MD AJIR UDDIN AND ANR	MR. A MANNAF MD. A S ALI	MR. N H BARBHUIYA (R-1) MS. N.A. LASKAR (R-1) MS. S. DEY (R-1) PP, ASSAM
19	Crl.Pet./411/2024 WITH LCR 2 FILES(SCANNED COPY)	NURAL ISLAM SARKAR Versus NARZIDA BEGUM	MR. M ISLAM MS. RUKMINI BARUA MS. PADMINI BARUA MS A KHATUN	MR M A ISLAM MR J I MONDAL
20	Crl.Pet./1483/2024	GULZAR HUSSAIN Versus THE STATE OF ASSAM	M. HOSSAIN MD. ABU LAISE MS. A SULTANA	PP, ASSAM
BAIL HEARING (BA)				
21	Bail Appln./3416/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAFIQUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
22	Bail Appln./154/2025 WITH OFFICE NOTE, FIXED	SUKHIMAN NESSA Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	
23	Bail Appln./337/2025 FIXED	RUHUL AMIN AND ANR Versus THE STATE OF ASSAM	MR G CHAMUAH MR. D GOGOI	PP, ASSAM
WITH				
24	Bail Appln./411/2025	SRI MASUD MAMUN Versus THE STATE OF ASSAM	MR. D GOGOI MR SAURADEEP DEY MR. A R HAZARIKA SADDAM HUSSAIN	PP, ASSAM
25	Bail Appln./357/2025 FIXED	MITHUN MANDAL AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
26	Bail Appln./410/2025 WITH CASE RECORD(SCANNED COPY), B/O	MUJAMMEL HOQUE Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
27	Bail Appln./587/2025 WITH OFFICE NOTE, FIXED	BABUL HUSSAIN Versus THE STATE OF ASSAM	MR. A PAUL MD. M. ALI	PP, ASSAM
28	Bail Appln./595/2025 AB 121/2024(D/O), FIXED	PRANAB JYOTI DUTTA Versus THE STATE OF ASSAM	MR. K R PATGIRI MR. B GOGOI MS CHITRALEKHA DAS MS. D. DEVI	PP, ASSAM

29	Bail Appln./656/2025 WITH OFFICE NOTE, FIXED	GULJAR UDDIN Versus UNION OF INDIA	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, DRI
<u>BAIL HEARING</u>				
30	AB/2389/2024 FIXED	AJGOR ALI AND ANR Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
31	AB/2994/2024 FIXED	SANIDUL ISLAM AND 6 ORS. Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
32	AB/3090/2024 FIXED	PANKAJ DAS Versus THE STATE OF ASSAM	MD H R AHMED MR J I MONDAL MR J ISLAM M BEGUM	PP, ASSAM
33	AB/3135/2024 FIXED	MANOHARMAYUM PRASANTA SHARMA Versus THE STATE OF ASSAM	MR. M HAQUE MR. S ISLAM MR A HAWARI	PP, ASSAM
34	AB/3441/2024 FIXED	DIPANKAR BARUAH AND ANR Versus THE STATE OF ASSAM	MR B PATHAK MR. R THADANI MR B HAZARIKA MR. M SHARMAH MR. T NATH	PP, ASSAM
35	AB/202/2025 AB 3272/2024(D/O), FIXED	BILLAL AHMED @ BILLAL UDDIN AND 3 ORS. Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
36	AB/227/2025 FIXED	PRADIP DAS Versus THE STATE OF ASSAM	MR. B BORAH MR. M M ZAMAN	PP, ASSAM
37	AB/278/2025 FIXED	KAMAL DEKA Versus THE STATE OF ASSAM	MR. M HOSSAIN MD A WADUD MR J HUSSAIN	MOTIUR RAHMAN (FOR INFORMANT) MR. M RAHMAN (FOR INFORMANT) PP, ASSAM
38	AB/403/2025 FIXED	KRISHNA BASUMATARY Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA MS. L WANGSA	PP, ASSAM
<u>ORDERS</u>				
39	Crl.Pet./406/2023	KOUSTUV MITRA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K K DUTTA MR. DEBANUJ DUTTA	MR. D K BHATTACHARYYA (r-1,2,3) S ACHUMI (R-1,2,3) MS. K BHARALI PP, ASSAM
40	Crl.Pet./892/2023 WITH LCR 1 FILE(SCANNED COPY)	JAGMOHAN ARORA AND ANR Versus UNION OF INDIA AND ANR	MR. SHANTANU SARMA MR. A LAL MR A BRAHMA	DY.S.G.I.
41	I.A.(Crl.)/190/2025 in I.A.(Crl.)/196/2024	TAPAN KAKATI Versus BHANITA DAS		PP, ASSAM
	WITH I.A.(Crl.)/196/2024	TAPAN KAKATI Versus BHANITA DAS	MR. B CHOWDHURY	
	WITH			
42	Crl.Rev.P./304/2024 (Filing Number)	TAPAN KAKATI Versus BHANITA DAS H	MR. B CHOWDHURY	
43	I.A.(Crl.)/198/2025 FIXED in I.A.(Crl.)/1119/2024	HARSHA DAS Versus PRASANTA KUMAR DAS	MR. R ALI MR H A AHMED	M HUSSAIN
	WITH Crl.Rev.P./79/2025	PRASANTA KUMAR DAS Versus HARSHA DAS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA	

WITH
[I.A.\(CrI.\)/239/2025](#)
in CrI.Rev.P./79/2025

PRASANTA KUMAR DAS
Versus
HARSHA DAS

MR. N HAQUE

HEARING

- 45 [Crl.A./114/2020](#)
5 Y 2 M 24 D.:WITH LCR 5 FILES,
P.B.-1, B/O
- JOHIRUL ISLAM @ JAHIRUL ALI
Versus
STATE OF ASSAM AND ANR
- MR. N J DUTTA
MR. N AHMED
MR F HAQUE
MR R A AHMED
MR. S K M ALOMGIR
MR A ISLAM
- MR. A R SIKDAR (R-2)
MR. S I TALUKDAR (R-2)
M M ZAMAN (R-2)
PP, ASSAM
- 46 [Crl.A./23/2021](#)
WITH LCR 4 FILES, FIXED
- ALBISH KHERIA
Versus
THE STATE OF ASSAM.
- MR M AHMED
MR. A HUSSAIN
- PP, ASSAM
- WITH**
[I.A.\(CrI.\)/48/2021](#)
in CrI.A./23/2021
- ALBISH KHERIA
Versus
THE STATE OF ASSAM.
- MR M AHMED
MR. A HUSSAIN
- PP, ASSAM
- 47 [Crl.Rev.P./550/2022](#)
WITH LCR 1 FILE(SCANNED COPY)
- MANOJ SHARMA
Versus
THE STATE OF ASSAM AND ANR
- MR. S K SINGH
MR B PUSHILAL
- MS B R A SULTANA (LEGAL
AID COUNSEL FOR R-2)
PP, ASSAM
- 48 [Crl.A./75/2023](#)
6 Y 7 M 29 D.:WITH LCR 2 FILES,
FIXED
- IRUNGBAM ANIL MEETEI
Versus
THE UNION OF INDIA AND ANR.
- MR. N H BARBHUIYA
- MR. S C KEYAL, S.C., NCB
ASSTT.S.G.I.
- WITH**
[I.A.\(CrI.\)/165/2023](#)
in CrI.A./75/2023
- IRUNGBAM ANIL MEETEI
Versus
THE UNION OF INDIA AND ANR
- MR. N H BARBHUIYA
- MR. S C KEYAL, S.C., NCB
ASSTT.S.G.I.
- 49 [Crl.A./307/2024](#)
WITH LCR 6 FILES, FIXED
- SUNIL SUTRADHAR @ DHANJIT
Versus
THE STATE OF ASSAM AND ANR
- MRS. R DEVI
MR H GUPTA
MR. A R TAHBILDAR
MS. K DEKA
- MR D K BHATTACHARYYA,
AMICUS CURIAE (R-2)
MR K.K. , APP
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
7)	MR. J P SHARMA	08-03-2025	To	25-03-2025
8)	MD. H BHUYAN	11-03-2025	To	30-04-2025
9)	MS S DAS	11-03-2025	To	21-03-2025
10)	MS. S SARMA	20-03-2025	To	21-03-2025
11)	MR S P DAS	17-03-2025	To	18-03-2025
12)	MR I RAFIQUE	14-03-2025	To	04-04-2025
13)	MS. B BHUYAN	17-03-2025	To	21-03-2025
14)	MR. S NATH	17-03-2025	To	19-03-2025
15)	MS. S G BARUAH	17-03-2025	To	21-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,18th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Crl.Pet./435/2021 WITH LCR 1 FILE(SCANNED COPY), B/O	HEMANT KHETAWAT AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR B SHARMA MR. S ROY MR S SHARMA	MR B AGARWAL (R-2) MR A KAKOTI (R-2) PP, ASSAM
MOTION (BA)				
2	Bail Appln./630/2025	AMAD UDDIN TAPADAR Versus THE STATE OF ASSAM	S. TALUKDAR	PP, ASSAM
3	Bail Appln./705/2025	SOYAD ABDUL ROUF @ RUFUL Versus THE STATE OF ASSAM AND ANR	MR H R CHOUDHURY K MAINUDDIN	PP, ASSAM
4	Bail Appln./765/2025	MD NOOR ALAM @ NUR ALOM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
5	Bail Appln./768/2025	MADHU RAY Versus THE UNION OF INDIA,	MR. Y S MANNAN MR. T HUSSAIN MR. J ALI MS R BEGAM	SC, NCB
6	Bail Appln./769/2025	NUR ISLAM Versus THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	PP, ASSAM
7	Bail Appln./770/2025	MD BULBUL HUSSAIN @ BULBUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY	PP, ASSAM
8	Bail Appln./772/2025	SRI JIT BAHADUR JOGI Versus THE STATE OF ASSAM	MR. M SARANIA MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM
9	Bail Appln./774/2025	GULJAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM MR A ISLAM M ISLAM	PP, ASSAM
MOTION				
10	AB/480/2025	RUMAN BEGUM BARBHUIYA Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM

11	AB/571/2025	SAIFUL ISLAM ALIAS MONBABU ISLAM Versus THE STATE OF ASSAM	MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
12	AB/605/2025	NAYANMONI PEGU @ MONI Versus THE STATE OF ASSAM AND ANR	MR. A DUTTA MR K DOLEY	PP, ASSAM
13	AB/606/2025	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR C GOSWAMI	PP, ASSAM
14	AB/609/2025	JOHOR UDDIN SK AND ANR Versus THE STATE OF ASSAM	MR Z ALAM MR. T A RAHMAN	PP, ASSAM
15	AB/613/2025	AMIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR S H SIKDAR MD IMRAN A ISLAM	PP, ASSAM
16	AB/615/2025	AYUB KHAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS S S ZIA MS R DEKA	PP, ASSAM
ADMISSION				
17	Tr.P.(Cri.)/21/2024 FIXED	DEBASISH BHATTACHARJEE Versus PIYALI CHAKRABORTY	MR. S C BISWAS MR. P S BISWAS MS. R DEVI	MR. B J MUKHERJEE MS R SAHA
18	Crl.Rev.P./475/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	ANCHER ALI @ ANCHAR ALI Versus MUSSTT. ARIFA BEGUM	MR A A DEWAN MR H A RASHID	MR. Z HAMMAD
19	Crl.Pet./1107/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	SHAMINUL AKTAR Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	MR J ISLAM (R-2) MR M ROHMAN(R-2) S ISLAM(R-2) PP, ASSAM
20	Crl.Pet./1241/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	MAYARUN NESSA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A R TALUKDAR	PP, ASSAM
21	Crl.Pet./1519/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	ZAKIR HUSSAIN @ JAKIR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR G CHAMUAH	PP, ASSAM
22	CRL.A(J)/25/2025 WITH I.A.(Cri.)/165/2025 in CRL.A(J)/25/2025	ABHIJIT DEKA @ ABI Versus THE STATE OF ASSAM AND ANR B ABHIJIT DEKA @ ABHI Versus THE STATE OF ASSAM AND ANR B	MR. S BISWAS MR. S BISWAS, LEGAL AID COUNSEL	
23	Crl.Pet./184/2025 FIXED	NASER KHAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
24	Crl.Pet./192/2025 FIXED	LUIS ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
BAIL HEARING (BA)				
25	Bail Appln./562/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JABIR HUSSAIN Versus THE STATE OF ASSAM.	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
26	Bail Appln./853/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAJESH LAKANDRI Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
27	Bail Appln./2032/2024 FIXED	AMIT GOPE AND ANR Versus THE UNION OF INDIA	MR H R CHOUDHURY (P1) MR I S MAZUMDAR (P1) S. TALUKDAR (P1) A S PRODHANI (P1) MR N ALI (P1)	SC, NCB

28	Bail Appln./339/2025 FIXED	SHRI NITUL GOGOI AND ANR. Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA H P NEOG I J SINGPHO	PP, ASSAM
BAIL HEARING				
29	AB/2991/2024 FIXED	SANOWAR ALI @ M/S SANOWAR ALI HARDWARE NA Versus THE UNION OF INDIA AND ANR	MD R ALI	DY.S.G.I. PP, ASSAM
30	AB/125/2025 WITH OFFICE NOTE, FIXED	FOJOR ALI AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. M HOQUE	PP, ASSAM
31	AB/155/2025 FIXED	DILOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
32	AB/219/2025 FIXED	ABHISHEK KAR Versus THE STATE OF ASSAM	MR A K AZAD MR A H SARKAR	PP, ASSAM
33	AB/300/2025 WITH OFFICE NOTE, FIXED	NITYANANDA HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR M H AHMED MOTIUR RAHMAN MR M RAHMAN	MD S ALI (R-2) MR. O ULLAH(R-2) PP, ASSAM
34	AB/326/2025 FIXED	IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
35	AB/478/2025 WITH OFFICE NOTE, FIXED	SRI SHIRAJUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND ANR.	Ms. R. R. BORAH MR. A A R KARIM MD S A MONDAL MR S RAHMAN	PP, ASSAM
ORDERS				
36	I.A.(Civil)/634/2023 MAC.APP. 745/2022(D/O), FIXED in MACApp./745/2022	SMTI. HIMESHWARI SAIKIA AND ANR. Versus SMTI HEMADA SAIKIA AND ANR	MR D MONDAL MR. R BARBHUYAN MR. U BARMAN	MR. N D BHUYAN (r-1) MR. N D BHUYAN (r-1) MR P D BHUYAN (r-2) MR P D BHUYAN (r-2) MR S DUSAD (r-2) MR. A. M. SIDDIQUE (r-2)
37	I.A.(CrI.)/726/2023 in CrI.Rev.P./7436/2023 WITH CrI.Rev.P./7436/2023 (Filing Number)	JOY NATH DAS @ JOYNATH DAS Versus SMTI. PUNYA SAIKIA JOY NATH DAS @ JOYNATH DAS Versus SMTI. PUNYA SAIKIA (A)	MR. A R SHOME MR A J GHOSH MR. A R SHOME	MR N N UPADHYAYA MR. B B KAKATI
38	I.A.(CrI.)/372/2024 FIXED in W.P.(CrI.)/13/2019 WITH W.P.(CrI.)/13/2019	THE UNION OF INDIA AND 3 ORS Versus HITESH BARUAH DR. HITESH BARUAH Versus THE UNION OF INDIA AND 3 ORS.	RANJIT KUMAR DEV CHOUDHURY MR. K N CHOUDHURY MR. K N CHOUDHURY MR. M MAHANTA MR. R J DAS N GAUTAM	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I.
39	W.P.(CrI.)/14/2019 WITH I.A.(CrI.)/318/2024 in W.P.(CrI.)/14/2019 WITH W.P.(CrI.)/15/2019	DR. MIHIR KUMAR BARUAH Versus THE UNION OF INDIA AND 3 ORS. THE UNION OF INDIA AND 3 ORS Versus DR. MIHIR KUMAR BARUAH	MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH RANJIT KUMAR DEV CHOUDHURY	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I. MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH
40	W.P.(CrI.)/15/2019	DHARANI DHAR BARUAH Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I.

	WITH I.A.(CrI.)/321/2024 in W.P.(CrI.)/15/2019	THE UNION OF INDIA, Versus DHARANI DHAR BARUAH,	RANJIT KUMAR DEV CHOUDHURY	
41	I.A.(CrI.)/488/2024 WITH OFFICE NOTE, LCR 4 FILES, B/O in CrI.A./148/2024 WITH CrI.A./148/2024	AFTAB UDDIN BARBHUIYA, Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
42	CrI.Pet./690/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	AFTAB UDDIN BARBHUIYA Versus THE STATE OF ASSAM SOFIKUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN MR A AHMED G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM PP, ASSAM
43	I.A.(CrI.)/851/2024 WITH LCR 2 FILES, FIXED in CrI.Pet./919/2024 WITH CrI.Pet./919/2024	PAKEEZAH AMMEN LASKAR @ KHUSHBU @ PAKEEZA AMIN LASKAR Versus SAHED AHMED LASKAR AND ANR	MR. K A MAZUMDER	PP, ASSAM
44	CrI.A./1/2025 WITH LCR 4 FILES, OFFICE NOTE WITH I.A.(CrI.)/1/2025 in CrI.A./1/2025	PAKEEZAH AMMEN LASKAR @ KHUSHBU @ PAKEEZA AMIN LASKAR Versus SAHED AHMED LASKAR AND ANR FARUK AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MR. N H BARBHUIYA (R-1) MS. N.A. LASKAR(R-1) MS. S. DEY(R-1) PP, ASSAM PP, ASSAM
45	I.A.(CrI.)/34/2025 WITH LCR 5 FILES, OFFICE NOTE, FIXED in CrI.A./159/2022 WITH CrI.A./159/2022	FARUK AHMED BARBHUIYA Versus THE STATE OF ASSAM JITUMONI MAHANTA Versus THE STATE OF ASSAM,	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM PP, ASSAM
46	CrI.Pet./151/2025 FIXED	JITUMONI MAHANTA Versus THE STATE OF ASSAM BULBULI GOSH Versus THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI MR. J KALITA MS. S DEB MR SOHAING	PP, ASSAM PP, ASSAM
HEARING				
47	CrI.Rev.P./306/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	BHABEN HALOI Versus JUMI BAISHYA	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA	MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY
48	CrI.Rev.P./377/2024 FIXED	MAHIBUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA MR N RAHMAN	MS. F BEGUM (R-2, 3) MS. P DASGUPTA (R-2, 3) MR. S PAUL (R-2, 3) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
7)	MR. J P SHARMA	08-03-2025	To	25-03-2025
8)	MD. H BHUYAN	11-03-2025	To	30-04-2025
9)	MS S DAS	11-03-2025	To	21-03-2025
10)	MS. S SARMA	20-03-2025	To	21-03-2025
11)	MR S P DAS	17-03-2025	To	18-03-2025
12)	MR I RAFIQUE	14-03-2025	To	04-04-2025
13)	MS. B BHUYAN	17-03-2025	To	21-03-2025
14)	MR. S NATH	17-03-2025	To	19-03-2025
15)	MS. S G BARUAH	17-03-2025	To	21-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,18th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/238/2025 FIXED in Cont.Cas(C)/70/2018 WITH Cont.Cas(C)/70/2018	GIASUDDIN AHMED AND ORS Versus DR SURANJANA SENAPATI, RABBUL HUDA AND 28 ORS Versus PRITAM SAIKIA AND ORS.	MR. M DUTTA MR. M DUTTA MR. J BHARALI	MR. D SAIKIA, SR.ADV. MR. D SAIKIA, SR.ADV. MR. N J KHATANIAR (R4) MR. N SARMA MS. N PHUKAN (R4)
ADMISSION				
2	WP(C)/9023/2019 FIXED	HUSNA ARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MR. U K NAIR MR. M KHAN MR R ISLAM MR J RAHMAN	SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRIN (R-5) MD. I H KHAN (R-5) MR K ISLAM (R-5) SC, BTC
3	WP(C)/6311/2022 FIXED	ISMAT JASMIN Versus THE STATE OF ASSAM AND 19 ORS.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	SC, P AND R.D. SC, APSC MR S BORTHAKUR (r-10,11,14,16) MR. D P BORAH MR. D GOGOI (r-10,11,14,16)
4	WITH WP(C)/6305/2022	DEEPAMONI SONOWAL Versus THE STATE OF ASSAM AND 19 ORS.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	SC, P AND R.D. SC, APSC MR S BORTHAKUR (r-9,11,15,16) MR. D GOGOI (r-9,11,15,16)
5	WP(C)/6408/2022 FIXED	JAJNESWAR BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P P DUTTA MS P SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE

6	WP(C)/4770/2024 FIXED	DR. R K TAMPHA SANA Versus THE STATE OF ASSAM AND 10 ORS	MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS K SARMA	SC, HIGHER EDU MR SISHIR DUTTA(R-6,7) MR. A BISWAS (R-11) MR R KALITA(R-11) MS S MOCHAHARI(R-6,7) MR. S DUTTA(R-6,7) MR P K BASU(R-11) MR S DUTTA(R-6,7)
	WITH I.A.(Civil)/358/2025 in WP(C)/4770/2024	GURUCHARAN COLLEGE AND ORS Versus R K TAMPHA SANA	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR G N SAHEWALLA
	WITH I.A.(Civil)/605/2025 in WP(C)/4770/2024	M NINGHAIBA SINGHA Versus R D THAMPA SANA	MR ARNAB BISWAS	MR G N SAHEWALLA
7	WP(C)/4915/2024 FIXED	DINESWAR BONGTHAI Versus THE STATE OF ASSAM AND 2 ORS	MD B ISLAM MR S HUSSAIN MR A ALAM MS. J AHMED MR. S S AHMED	SC, ELEM. EDU SC, K A A C MR J CHUTIA
8	WP(C)/5614/2024 FIXED	MD. JOMIL AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR J ISLAM MS M NIROLA	SC, SEC. EDU.
9	WP(C)/5795/2024 B/O	AKBAL HUSSAIN LASKAR AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
10	WP(C)/6079/2024 FIXED	ANU BALA SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MR. A H M R CHOUDHURY MD. MEMON AHMED	SC, ELEM. EDU GA, ASSAM SC, TREASURY
11	WP(C)/1273/2025 FIXED	RESMA SULTANA Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA L DEKA	SC, ELEM. EDU GA, ASSAM
ORDERS				
12	Cont.Cas(C)/424/2020 FIXED	SMT. RINA PAUL Versus SRI PRITAM SAIKIA AND 3 ORS.	MR. D P BORAH	MR. R MAZUMDAR MR. B GOGOI MR. K GOGOI MS. N PHUKAN MR. B DEORI MS. N BORDOLOI SC, FINANCE
13	Cont.Cas(C)/633/2023 FIXED	AJIT CHANDRA MARDI AND 40 ORS Versus AKASH DEEP AND 2 ORS	MR. K R PATGIRI MS. U HAZARIKA MS K BARMAN	MR. D SAIKIA (R-1,2) MS. R B BORA (R-1,2) MR. S BORA (r-2)
14	Cont.Cas(C)/128/2024 B/O	SRI RAMA PRASAD BISWAS Versus SHRI BISWARANJAN SAMAL	MR. S P CHOUDHURY MS. M BORA MR. S. J. SARKAR	
15	Cont.Cas(C)/280/2024 B/O	MONSURA KHATUN Versus SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN	MR. D SAIKIA MR S M T CHISTIE MS K DAS
16	WP(C)/477/2024 FIXED	DAYANANDA DOLEY AND 101 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. U HAZARIKA MR. H. BURAGOHAIN SC, N C T E MS A DEVI MS. H BORAH	DY.S.G.I. SC, EDU
	WITH I.A.(Civil)/284/2025 in WP(C)/477/2024	DAYANANDA DOLEY AND ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN SC, N C T E MS A DEVI MR. H BURAGOHAIN MS. H BORAH	DY.S.G.I. SC, EDU
	WITH WP(C)/483/2024	MRIGEN KALITA AND 62 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. U HAZARIKA MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	SC, N C T E DY.S.G.I. SC, EDU

	WITH I.A.(Civil)/289/2025 in WP(C)/483/2024	MRIGEN KALITA AND 62 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH	SC, N C T E DY.S.G.I. SC, EDU
18	WITH WP(C)/820/2024	MANASHI KUMARI BORDEKA AND 331 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MR. H. BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU MRS. R DEVI DY.S.G.I.
	WITH I.A.(Civil)/291/2025 in WP(C)/820/2024	MANASHI KUMARI BORDEKA AND 331 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU MRS. R DEVI DY.S.G.I.
19	WITH WP(C)/824/2024	MINAKSHI KALITA AND 251 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU MRS. R DEVI DY.S.G.I.
	WITH I.A.(Civil)/287/2025 in WP(C)/824/2024	MINAKSHI KALITA AND 251 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU MRS. R DEVI DY.S.G.I.
20	WITH WP(C)/825/2024	PRANAB SARKAR AND 49 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU MRS. R DEVI DY.S.G.I.
	WITH I.A.(Civil)/286/2025 in WP(C)/825/2024	PRANAB SARKAR AND 49 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU MRS. R DEVI DY.S.G.I.
21	WITH WP(C)/1018/2024	ELIZA BEGUM AND 88 ORS. Versus THE TATE OF ASSAM AND 4 ORS.	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU SC, N C T E DY.S.G.I.
	WITH I.A.(Civil)/288/2025 in WP(C)/1018/2024	ELIZA BEGUM AND 88 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU SC, N C T E DY.S.G.I.

22	WITH WP(C)/1029/2024	MANIK CHANDRA DAS AND 198 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, N C T E DY.S.G.I. SC, EDU
	WITH I.A.(Civil)/285/2025 in WP(C)/1029/2024	MANIK CHANDRA DAS AND ORS Versus THE STATE OF ASSAM AND ORS	MR. A K BHATTACHARYYA MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, N C T E DY.S.G.I. SC, EDU
23	WITH WP(C)/1172/2024	MRIGEN KALITA AND 279 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A S CHOUDHURY MR. B D DEKA MR. P MAHANTA S. HUSSAIN MR A BHATRA MS C DAS MS. M BORGOHAIN	DY.S.G.I. SC, BTC SC, EDU
24	WITH WP(C)/1210/2024	CHANDANA DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	SC, ELEM. EDU GA, ASSAM DY.S.G.I.
25	WITH WP(C)/1305/2024	MAFIDA BEGUM AND 47 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER	SC, ELEM. EDU SC, N C T E DY.S.G.I.
26	WITH WP(C)/1407/2024	KAVERI DEKA AND 30 ORS. Versus THE STATE OF ASSAM AND 4 ORS	M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU SC, N C T E DY.S.G.I.
	WITH I.A.(Civil)/282/2025 in WP(C)/1407/2024	KAVERI DEKA AND ORS. Versus THE STATE OF ASSAM AND ORS	M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU SC, N C T E DY.S.G.I.
27	WITH WP(C)/1508/2024	JUBBAR ALI AND 49 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU SC, N C T E DY.S.G.I.
	WITH I.A.(Civil)/290/2025 in WP(C)/1508/2024	JUBBAR ALI AND ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN	SC, ELEM. EDU
28	WITH WP(C)/1521/2024	DHRUBAJIT DAS AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A S CHOUDHURY MR. B D DEKA MR. P MAHANTA S. HUSSAIN MR A BHATRA MS C DAS MS. M BORGOHAIN	SC, ELEM. EDU SC, N C T E DY.S.G.I. SC, BTC

29	WITH WP(C)/1562/2024	NABAJYOTI DEWRIA AND 36 ORS Versus THE STATE OF ASSAM AND 4 ORS	M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL	SC, N C T E DY.S.G.I. SC, EDU
	WITH I.A.(Civil)/283/2025 in WP(C)/1562/2024	NABAJYOTI DEWRIA AND 36 ORS Versus THE STATE OF ASSAM AND 4 ORS	M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL	SC, N C T E DY.S.G.I. SC, EDU
30	WITH WP(C)/1752/2024	JAYANTA SARMAH AND 20 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL	SC, ELEM. EDU MR H GUPTA(R-3) MR H GUPTA(R-3) SC, N C T E DY.S.G.I.
31	WITH WP(C)/1913/2024	MILON BASUMATARY AND 38 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A S CHOUDHURY MR. B D DEKA MR. P MAHANTA S. HUSSAIN MR A BHATRA MS C DAS MS. M BORGHAIN	MR. D J DAS SC, N C T E DY.S.G.I. SC, BTC SC, EDU
32	WITH WP(C)/1980/2024	UTPAL SARKAR AND 15 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL	SC, ELEM. EDU MR. J LASKAR (R-5) SC, N C T E DY.S.G.I.
33	WITH WP(C)/2935/2024	RAHUL THAKUR AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH MS. S NATH MR. C AGARWAL	MR. K GOGOI(R-3) SC, N C T E DY.S.G.I. SC, EDU
HEARING				
34	WP(C)/1775/2014 FIXED	SMTI JURI BORTHAKUR Versus THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR MR S BORTHAKUR MRA CHANDRAN MR.A CHETRY MR. D GOGOI	GA, ASSAM
35	WP(C)/3062/2014	DR SRI NIRAB KUMAR SARMAH Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV A M BUZARBARUAH MR A KALITA M CHOUDHURY MR. M MAHANTA A GOGOI MR. P K MUNIR I F ALI	K DUTTA J CHUTIA SC, EDU SC, K A A C AG, ASSAM
	WITH MC/2565/2014 in WP(C)/3062/2014	KARBI ANGLONG AUTONOMOUS COUNCIL, DIPHU and ANR. Versus DR. NIRAB KUMAR SARMAH	A GOGOI MR I F ALI M CHOUDHURY	K DUTTA MR J CHUTIA SC, EDU SC, K A A C
36	WP(C)/7558/2015	PRADIP SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR.B GOSWAMI MR. P N GOSWAMI MS. M D BORAH MS.S CHUTIA MR. K P PATHAK MR BHARGAV DAS	GA, ASSAM

37	WP(C)/1651/2017	RAJU DAS Versus THE UNION OF INDIA and 7 ORS.	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MS.G DAS MR.S UPADHAY MR.B KUMAR	ASSTT.S.G.I.
38	WP(C)/1890/2017 CAVT. NO. 189/2017	JAYANTA BIKASH PURKAYASTHA and 2 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR.J L SARKAR MR.G J SHARMA MR.J NATH	MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN SC, P H E FOR CAVEATOR MR.P N G OSWAMI
39	WP(C)/2002/2017	KAMAKHYA MEDHI Versus CENTRAL BANK OF INDIA and 4 ORS.	MR. M NATH MS.B SARKAR MS.T ROY MR. A BHATTACHARJEE MR.P K DEBROY MR.S DEY MRS I BEGUM	C.G.C. MR.S CHAMARIA(SC,CENTRAL BANK OF INDIA) MR.M PHUKAN(R-5) ASSTT.S.G.I.
40	WP(C)/4308/2017	POLASH JYOTI BORA Versus THE UNION OF INDIA and 6 ORS.	MR.S RAHMAN MR.SK MUKTAR	MR.Y DOLOIR- 1-7 ASSTT.S.G.I. SR. CGC
41	WP(C)/5232/2017	BIREN CHANDRA BARUAH Versus THE STATE OF ASSAM and 5 ORS.	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.H DAS	SC, CO-OP. GA, ASSAM MR A KALITA(SC, INDUSTRIES AND COMMERCE) MRS A VERMA SC, FINANCE DEPTT. MR.B AHMED
42	WP(C)/3886/2020 FIXED	SUNIL KUMAR MISRA Versus THE STATE BANK OF INDIA AND 5 ORS.	MR. P K TIWARI MR. R J DAS MR. S P SHARMA MS U SHARMA	MR H BURAGOHAJIN MR. B J MUKHERJEE
43	WP(C)/4358/2023 FIXED	NITU MECH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, FINANCE SC, REVENUE
44	WP(C)/7251/2023 FIXED	INDRAJIT TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MS. A TALUKDAR	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
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13)	MS. B BHUYAN	17-03-2025	To	21-03-2025
14)	MR. S NATH	17-03-2025	To	19-03-2025
15)	MS. S G BARUAH	17-03-2025	To	21-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,18th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6204/2017 PART-HEARD, WITH WP(C)/1788/2019 (D/O)	M/S MANIK CHAND AND SONSJEWELLERS PVT LTD. Versus THE UNION OF INDIA and 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N MECH MS. N BORDOLOI	MR. B SARMA SC, CUSTOMS & CENTRAL EXCISE
2	WP(C)/3646/2023 PART-HEARD, FIXED, BY SLIP	STAR CEMENT MEGHALAYA LIMITED Versus THE STATE OF ASSAM AND 2 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
3	WP(C)/3871/2023 PART-HEARD	LACHIT CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K MEDHI P. SWARGIARY MR K K MEDHI	GA, ASSAM MR S CHOUDHURY (R- 3,4,5) MS R MEDHI(R-3,4,5)
4	WP(C)/7561/2018	SASHADHAR PATOWARY Versus THE A.P.D.C. LTD. AND 3 ORS.	MR. B BARUAH MR. B K DAS MR. D KONWAR MR U RONGPI	SC, APDCL
5	WITH WP(C)/1338/2020	SASHADHAR PATOWARY Versus THE ASSAM STATE ELECTRICITY BOARD AND 2 ORS.	MR. B BARUAH MR. D KONWAR MR U RONGPI	SC, APDCL
6	WP(C)/1783/2023 FIXED, WITH WP(C)/1604/2018 (D/O)	CHANDRA PRASAD BORA Versus THE INDIAN OIL CORPORATION LIMITED AND 9 ORS	MR S BORTHAKUR MR. P. SINGHA	MR A TEWARI (R5) MR A TEWARI (R5) MS G DUGAR (R5) MS G DUGAR (R5) MS. K HAZARIKA (r-4,6) MS. D SHARMA (R5) MS. D SHARMA (R5) MS. M BAISHYA (R5) MS. M BAISHYA (R5) SC, I O C
HEARING				
7	Review.Pet./123/2024 FIXED, IN WP(C)/4597/2023 (D/O)	DIPALI BOSUMATARI AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	SC, SEC. EDU.

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
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[For Tuesday,18th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7406/2023 PART-HEARD, BY SLIP	MUSLIM ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
2	Crl.Pet./285/2017	JURI BORAH PHUKAN Versus THE STATE OF ASSAM and ANR.	MR.P HAZARIKA MS.A DAS MR.P K MUNIR	DR.B P TODI(Sr.Adv.)(R-2) MR.J U AHMEDR-2 MR.A NATH(R-2) MR.A TODI(R-2) MR.N J MEDHI(R-2) PP, ASSAM
3	Crl.Pet./848/2018 WITH LCR 1 FILE(SCANNED COPY)	DULAL BORA Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MR. A GOYAL (R2) MR. A CHOUDHURY (R2) PP, ASSAM
4	Crl.Rev.P./446/2019 WITH LCR 1 FILE(SCANNED COPY)	SUNAYAN BORO Versus SMTI SABITA BORO	MR. S K JAIN MRS. R BORDOLOI	MR. J KALITA (R-1) MS S KAR (R-1)
ORDERS				
5	I.A.(Crl.)/621/2019 in Crl.Rev.P./5163/2019	JIBON DAS Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI	MS R DEVI (R2) (Legal Aid Counsel) PP, ASSAM
	WITH Crl.Rev.P./5163/2019 (Filing Number)	JIBON DAS Versus THE STATE OF ASSAM AND ANR. (B)		
HEARING				
6	WP(C)/869/2016 PART-HEARD, FIXED	ASSAM REAL ESTATE and INFRASTRUCTURE DEVELOPERS ASSOCIATION AREIDA, Versus THE STATE OF ASSAM and 4 ORS.	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MR.A DHAR MR.P P MEDHI	SC, FOREST MR.A B CHOUDHURY MS.M HAZARIKA MR.M K CHOUDHURY GA, ASSAM MR.P J PHUKAN MR. S BARUAH MR.R K BORA SC, G M D A SC, P C B A SC, GMC
7	WP(C)/6540/2018 PART-HEARD, WITH LCR, FIXED	MANGRA ETWA Versus THE MANAGEMENT OF BOGAPANI TEA ESTATE AND ANR.	MR. B CHAKRAVARTY MR. U DAS MD A RAHMAN MS THUYEKHRULU	GA, ASSAM MR. D BARUAH (R1) MS. B DAS (R1) MR. N B P SINGHA (R1)

8	WITH WP(C)/2996/2018	THE MANAGEMENT OF BOGAPANI TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR. N B P SINGHA	GA, ASSAM MR. B CHAKRAVARTY (R3) MS THUYEKHRULU (R3)
9	WP(C)/1680/2019 PART-HEARD, FIXED	ATUL CHANDRA BORI Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	GA, ASSAM SC, APSC MR. S BORTHAKUR MR. ABU JAHID MR. K BORUAH MR. D GOGOI MR. M ALOM MR. J ABBAS SC, FINANCE
	WITH I.A.(Civil)/2430/2024 in WP(C)/1680/2019	ATUL CHANDRA BORI Versus THE STATE OF ASSAM AND 8 ORS	MR R SINGHA MR. R SINGHA	SC, APSC SC, APSC MR. S BORTHAKUR MR. ABU JAHID MR. K BORUAH MR. D GOGOI MR. M ALOM MR. J ABBAS SC, FINANCE
10	WITH WP(C)/1683/2019	AMIYA KUMAR SAIKIA Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, APSC MR S BORTHAKUR (R-6) MR. ABU JAHID MR. K BORUAH MR. D GOGOI (R-6) MR. M ALOM MR. J ABBAS (R-6) SC, FINANCE
	WITH I.A.(Civil)/2432/2024 in WP(C)/1683/2019	AMIYA KUMAR SAIKIA Versus THE STATE OF ASSAM AND 8 ORS	MR R SINGHA MR. R SINGHA	GA, ASSAM SC, APSC SC, FINANCE
11	Crl.Rev.P./60/2011 WITH LCR 3 FILES, FIXED	BHUPEN NATH Versus THE STATE OF ASSAM AND ANR	MR. A F N U MOLLAH MR.H NATH MR.A KHALEQUE MR.Z KHALID U U KHAN MR.D DAS, SR.	MR.K SARMA MD.A HUSSAIN MR.D DAS PP, ASSAM MS.K M SARMA
12	Crl.Rev.P./140/2011 WITH LCR 4 FILES, FIXED	SMT. PROTIVA NATH Versus THE STATE OF ASSAM	MD.M H RAJBARBHUIYAN MR.N J DUTTA MR.R DEV MR.D DAS MR. M MORE MR.K D SARMA MR.S K DEB	PP, ASSAM
13	Crl.A./179/2011 WITH LCR AND PAPERBOOK	ANANTA CHANGMAI and 4 ORS Versus THE STATE OF ASSAM	MR.A KHANIKAR MR. M K DAS(LEGAL AID COUNSEL) MR. M K DAS(LEGAL AID COUNSEL FOR P1) MR.B KALITA MRS.P BORA	PP, ASSAM
14	WITH Crl.A./169/2011	BIKASH CHANGMAI AND 2 ORS Versus THE STATE OF ASSAM	MR.M CHOUDHURY MR.M MAHANTA MR.B BURAGOHAIN MR.P BOIRAGI MS.B TALUKDAR MS.S GOGOI MR. M K DAS(LEGAL AID COUNSEL) MR. M K DAS(LEGAL AID COUNSEL) MR.P K MUNIR MRB B BARUAH	PP, ASSAM

15	Crl.Rev.P./433/2011 WITH LCR 4 FILES	MD. NUR ISLAM Versus THE STATE OF ASSAM	MR.S BANIK MR.M HASHAN	PP, ASSAM
16	Crl.Rev.P./89/2012 WITH LCR 4 FILES	MD. UMAR ALI and 8 ORS. Versus STATE OF ASSAM	MR.M CHIRING MR.D C C PHUKAN MR. T R DEURI (AMICUS CURIAE)	PP, ASSAM
17	Crl.Pet./52/2014 FIXED	MONIKA GUPTA and 2 ORS Versus THE STATE OF ASSAM AND ANR	MR.O P BHATI(P-1&2) MR.T C DAS(P-1)(P-1&2) MR.P SARMA(P-1&2) MR.R AWASTHI MR.S KHAN(P-1&2)	MR.S C BISWAS MR.B CHOUDHURY PP, ASSAM MS.S D CHOUDHURY
18	Crl.Pet./47/2017 WITH LCR 1 FILE, FIXED	RUPAMONI DEBI and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MR. K AGARWAL MR. S M BARUAH MR. M SAIKIA MR. H DAS	PP, ASSAM PETITIONER IN PERSON (MR. KRISHNANANDA SARMA, R2) MR. N ALAM
19	Crl.Rev.P./240/2018 FIXED	AKTAB ALI @ BENTI Versus HARENDRA NATH DAS	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. S BORTHAKUR (R2) MR. J ABBAS (R2) PP, ASSAM
20	Crl.Pet./35/2019 WITH LCR 1 FILE	KUNJ BIHARI SUREKA Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. R HAZARIKA MS. S KAKATI MR. C CHAKRAVARTY	MR. S BORTHAKUR (R2) MR. J ABBAS (R2) PP, ASSAM
21	Crl.Pet./67/2019	BHARAT SAIKIA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. J ROY MS. S SARMAH	MR. B K MAHAJAN (Spl PP)
22	Crl.Rev.P./160/2019 WITH LCR 4 FILES, FIXED	M/S. MAGUS CONSTRUCTION PVT. LTD. AND ANR. Versus M/S. GUPTA HARDWARE PVT. LTD. AND ANR.	MR. A DAS MR. N SHARMA MR. N I KHAN MR S DAS	MR. M K NATH MS. P GUPTA (R-1) MR. D KAKOTI(R-1) MS. M LAHAN PP, ASSAM (R2)
23	WITH Crl.Rev.P./353/2018	M/S. MAGUS CONSTRUCTION PVT. LTD. and ANR. Versus M/S. GUPTA HARDWARE PVT. LTD. and ANR.	MR. A DAS MR. A DAS MR. N SHARMA MR. C S RAY MR. N I KHAN MR S DAS MR. R HUSSAIN MS P GUPTA	MR. M K NATH (R1) MR. D KAKOTI (R-1) PP, ASSAM
24	WITH Crl.Rev.P./161/2019	M/S. MAGUS CONSTRUCTION PVT. LTD. AND ANR. Versus M/S. GUPTA HARDWARE PVT. LTD. AND ANR.	MR. A DAS MR. N SHARMA MR. N I KHAN MR S DAS MR. R HUSSAIN	MR. M K NATH MR. D KAKOTI MS M LAHAN PP, ASSAM (R2)
25	Crl.Pet./299/2019	DHRUBAJIT BHUYAN AND 13 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M K CHOUDHURY	MRS. R S DEURI J RABHA MR J C DAS PP, ASSAM
26	Crl.A./185/2020 4 Y 8 M 18 D :WITH LCR 4 FILES, FIXED	BIJOY BARMAN Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MR J KALITA	MS. D SAIKIA, AMICUS CURIAE, R2 PP, ASSAM

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